

Thursday
6th December, 1956



PARLIAMENTARY DEBATES

HOUSE OF THE PEOPLE

OFFICIAL REPORT

(Part I- Questions and Answers)

1956

PARLIAMENT SECRETARIAT
NEW DELHI

No. 6—Wednesday, 21st November, 1956.

ORAL ANSWERS TO QUESTIONS—

Starred Questions Nos. 244, 246, 247, 250, 251, 254, 255, 257 to 261, 265, 266, 268, 270 to 272, 275 and 277 to 279 307—36

WRITTEN ANSWERS TO QUESTIONS—

Starred Questions Nos. 245, 248, 249, 252, 253, 256, 262 to 264, 267, 269, 273, 274, 276 and 280 to 282 336—42

Unstarred Questions Nos. 175 and 177 to 213 342—56

DAILY DIGEST

357—60

No. 7—Thursday, 22nd November, 1956.

ORAL ANSWERS TO QUESTIONS—

Starred Questions Nos. 283, 286, 288, 290, 292, 294, 295, 297, 302, 305, 307 to 310, 314 to 316, 319, 326 to 328, 293 and 329. 361—89

WRITTEN ANSWERS TO QUESTIONS—

Starred Questions Nos. 284, 285, 287, 289, 291, 296, 298, to 301, 303, 304, 311 to 313, 317, 318, 320 to 322, 324 and 325! 388—97

Unstarred Questions Nos. 214 and 216 to 241 397—408

DAILY DIGEST

409—12

No. 8—Friday, 23rd November, 1956.

ORAL ANSWERS TO QUESTIONS—

Starred Questions Nos. 331 to 337, 340 to 342, 344, 347, 351 to 353, 355, 357 and 358 413—38

WRITTEN ANSWERS TO QUESTIONS—

Starred Questions Nos. 338, 339, 343, 345, 348 to 350, 354 to 356 and 359 to 384 438—53

Unstarred Questions Nos. 242 to 285 and 287 to 295 453—78

DAILY DIGEST

479—82

No. 9—Monday, 26th November, 1956.

ORAL ANSWERS TO QUESTIONS—

Starred Questions Nos. 385, 386, 421, 387 to 402, 404 and 406 483—510

WRITTEN ANSWERS TO QUESTIONS—

Starred Questions Nos. 405, 407 to 413, 415 to 420, 422 to 437. 510—23

Unstarred Questions Nos. 296 to 345 522—43

DAILY DIGEST

543—46

No. 10—Tuesday, 27th November, 1956.

ORAL ANSWERS TO QUESTIONS—

Starred Questions Nos. 437, 440, 442 to 445, 501, 446, 447, 451, 452, 453, 455 to 458, 462 to 464 and 466 547—75

WRITTEN ANSWERS TO QUESTIONS—

Starred Questions Nos. 438, 439, 441, 448 to 450, 453, 454, 459 to 461, 465, 467 to 487, 489 to 500 and 502 to 509 575—97

Unstarred Questions Nos. 346 to 374 and 376 to 382 597—614

DAILY DIGEST

615—18

No. 11—Wednesday, 28th November, 1956

ORAL ANSWERS TO QUESTIONS—

Starred Questions Nos. 510, 511, 513 to 519, 522 to 526, 528, 530, 535, 539, 540, 542, 543, 545 and 546 619-48

WRITTEN ANSWERS TO QUESTIONS—

Starred Questions Nos. 512, 520, 521, 529, 531 to 534, 536 to 538, 541, 533, 547 to 579, 581 to 587 648-72

Unstarred Questions Nos. 383 to 436. 672-700

CORRECTION OF ANSWERS TO STARRED QUESTIONS—

DATED 28-5-1956 700

DAILY DIGEST.

701-06

No. 12—Thursday, 29th November, 1956.

ORAL ANSWERS TO QUESTIONS—

Starred Questions Nos. 589 to 600, 603 to 605, 608, 609, 611 and 613. 707-33

WRITTEN ANSWERS TO QUESTIONS—

Starred Questions Nos. 588, 601, 602, 606, 607, 610, 612, 613 to 626 and 628 to 631 733-43

Unstarred Questions Nos. 437 to 471. 743-48

DAILY DIGEST.

759-62

No. 13—Friday, 30th November, 1956.

ORAL ANSWERS TO QUESTIONS—

Starred Questions Nos. 632 to 636, 638, 639, 642 to 647, 654, 656, 658, 661, 663, 665 and 666 763-91

WRITTEN ANSWERS TO QUESTIONS—

Starred Questions Nos. 637, 641, 648 to 652, 655, 657, 659, 660, 664 and 667 to 676 791-99

Unstarred Questions Nos. 472 to 495. 799-812

DAILY DIGEST.

813-16

No. 14—Monday, 3rd December, 1956.

ORAL ANSWERS TO QUESTIONS—

Starred Questions Nos. 680 to 685, 687 to 690, 693, 694, 698, 699, 701 705, 708, 710, 711, 713, 714, 716 and 717 817-46

WRITTEN ANSWERS TO QUESTIONS—

Starred Questions Nos. 677 to 679, 686, 691, 692, 695 to 697, 700, 702, to 704, 706, 707, 709, 712, 715 and 718 to 740 845-63

Unstarred Questions Nos. 496 to 531 and 533 to 558. 863-92

DAILY DIGEST.

893-98

No. 15—Tuesday, 4th December, 1956.

ORAL ANSWERS TO QUESTIONS—

Starred Questions Nos. 741, 742, 745, 746, 748 to 751, 754, 756, 758, 760 to 764, 766, 768 and 769 899-928

Short Notice Question No. 1 928-29

WRITTEN ANSWERS TO QUESTIONS—

Starred Questions Nos. 743, 744, 747, 752, 753, 755, 757, 759, 765, 767 and 770 to 812 929-49

Unstarred Questions Nos. 559 to 588 and 590 to 596 949-66

DAILY DIGEST.

967-73

No. 16.—Wednesday, 5th December, 1956.

ORAL ANSWERS TO QUESTIONS—

Starred Questions Nos. 814 to 816, 820, 824, 826, 827, 830, 831, 829, 834, 839,
841 to 843 and 845 to 847 973-1001

WRITTEN ANSWERS TO QUESTIONS—

Starred Questions Nos. 813, 817, 819, 821 to 823, 825, 828, 832, 833, 835 to 838,
840, 844, 849 to 868, 640, 653 and 662 1001-17

Unstarred Questions Nos. 597 to 606, 608 to 651 and 653 to 668 1017-52

DAILY DIGEST 1053-56

No. 17—Thursday, 6th December, 1956.

ORAL ANSWERS TO QUESTIONS—

Starred Questions Nos. 869 to 871, 876, 878, 880 to 882, 885 to 888, 890, 892, 896,
903, 904, 906, 907 and 915 1057-83

WRITTEN ANSWERS TO QUESTIONS—

Starred Questions Nos. 872 to 875, 877, 879, 883, 884, 889, 891, 893, 894, 897 to 902
905, 908 to 914 and 916 to 926 1083-98

Unstarred Questions Nos. 669 to 715 1099-1118

DAILY DIGEST 1119-22

No. 18—Friday, 7th December, 1956

ORAL ANSWERS TO QUESTIONS—

Starred Questions Nos. 927 to 930, 933 to 938, 942, 945, 946, 957, 947, 949, 950
952 and 963 1123-52

Short Notice Questions Nos. 2 and 3 1152-56

WRITTEN ANSWERS TO QUESTIONS—

Starred Questions Nos. 931, 932, 939 to 941, 943, 944, 948; 951, 953 to 956, 958 to
962 and 964 to 966 1157-65

Unstarred Questions Nos. 716 to 762 1165-84

DAILY DIGEST 1185-88

No. 19—Monday, 10th December, 1956.

ORAL ANSWERS TO QUESTIONS—

Starred Questions Nos. 967 to 970, 975 to 983, 985, 986 and 988 to 991. 1189-1217

WRITTEN ANSWERS TO QUESTIONS—

Starred Questions Nos. 971 to 974, 984, 987 and 992 to 1017 1217-29

Unstarred Questions Nos. 763 to 814 1229-54

DAILY DIGEST 1253-58

No. 20—Tuesday, 11th December, 1956.

ORAL ANSWERS TO QUESTIONS—

Starred Questions Nos. 1020, 1022, 1024, 1026 to 1028, 1030, 1033 to 1036, 1039
to 1041, 1044, 1045, 1047 and 1051 1259-87

WRITTEN ANSWERS TO QUESTIONS—

Starred Questions Nos. 1018, 1019, 1021, 1023, 1025, 1029, 1031, 1032, 1037, 1038,
1042, 1043, 1046, 1048 to 1050 and 1052 to 1073 1287-1303

Unstarred Questions Nos. 815 to 820 and 822 to 853 1303-20

DAILY DIGEST 1321-24

Index 1-242

LOK SABHA

Thursday, 6th December, 1956.

*The Lok Sabha met at Eleven
of the Clock*

[MR. SPEAKER in the Chair.]

ORAL ANSWERS TO QUESTIONS

Khandwa-Hingoli Rail Link

+
*869. { Shri T. B. Vittal Rao:
Shri Ram Krishan:
Shri Krishnacharya Joshi:

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 2602 on the 28th May, 1956 and state the progress made up to date in the construction of Khandwa-Hingoli rail link?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan): The overall progress made upto 30-9-56 on this construction is 24%.

Shri T. B. Vittal Rao: May I know when the laying of track will be taken up?

Shri Shahnawaz Khan: Actually, track is being laid on certain sections and most of the earthwork is complete and we are completing the masonry work on bridges. Work is at a very advanced stage on the section from Khandwa to Budikeda and from Hingoli to Kanhaigram, and we hope by about March next year these two sections will be open to traffic.

Shri T. B. Vittal Rao: May I know the total route mileage of track laid and also whether the construction of bridges across the two rivers that it has to cross has commenced simultaneously?

Shri Shahnawaz Khan: If the hon. Member wants to know the exact progress, I will give the information. The earth-work has been completed on a section of 74 miles and is in progress over 81 miles. Masonry work and bridges have been completed on 8 miles and is in progress on 98 miles. The construction of quarters has progressed fairly satisfactorily and

we have completed 278 quarters and work is in progress on 571 other quarters. The expenditure so far incurred is Rs. 246.8 lakhs.

Shri T. B. Vittal Rao: May I know whether this whole line will be open to traffic by about April 1959, as stated several months ago?

Shri Shahnawaz Khan: Subject to the availability of material, we hope to open this line by December, 1959.

Shri Chattopadhyaya: May I know if this line would be opened by phases and if so when will the first phase be opened to traffic?

Shri Shahnawaz Khan: It will be opened by phases and the first section will be opened by March next year, we hope.

Medical Education

*870. **Shri Keshavaiengar:** Will the Minister of Health be pleased to state the results, if any, regarding the adoption of any scheme of medical education and expansion of medical facilities in the country from the talk with the expert on medical education from Australia, Sir Earle Page, on or about the 2nd April, 1956?

The Deputy Minister of Health (Shrimati Chandrasekhar): No scheme of medical education or expansion of medical facilities was proposed by Sir Earle Page. The question of adopting a scheme or thereby achieving any results does not therefore arise.

Shri Keshavaiengar: May we know if this educational expert was pleased to pay any visit to the medical colleges existing in this country?

Shrimati Chandrasekhar: On his way back to Australia from Pakistan he did visit some of the medical institutions.

Shri Punnoose: What are the medical institutions he visited? Did he visit the medical college in Trivandrum? I ask this in the context that the degrees given there are not recognised by other Universities.

The Minister of Health (Rajkumari Amrit Kaur): Sir Earle Page was not invited by India to visit any medical institutions. He just happened to be in India and because he has been a Minister of Health he visited some institutions, I think, in Bombay and in Delhi and, perhaps, in Calcutta also. But he did not go South so far as I know. But, in any case, he did not propound any views about medical education. He congratulated us on what we had done after reading our report.

Shri Velayudhan: May I know what is Sir Earle Page? Is he an expert on the organisation of medical facilities internationally, or what is his importance?

Rajkumari Amrit Kaur: Sir Earle Page is a distinguished Australian and was Minister for Health in Australia.

Railway Rolling Stock

*871. { **Shri Bhagwat Jha Azad:**
{ **Shri D. C. Sharma:**

Will the Minister of Railways be pleased to state:

(a) how Government propose to meet the Rolling Stock Programme of the Indian Railways for the Year 1957-58;

(b) what would be the maximum supply of wagons by the Indian wagon manufacturers; and

(c) what would be the quantum of import in this programme?

The Deputy Minister of Railways and Transport Shri Shahnawaz Khan: (a) Partly by Indigenous resources and partly by imports.

(b) Indigenous capacity to the extent of 17609 wagons has been booked against 1257-58 R.S.P.

(c) A statement is laid on the Table of Lok Sabha. [See Appendix III, annexure No. II5].

Shri Bhagwat Jha Azad: With regard to the statement referred to in part (c) of the question, could I know whether we are keeping to the schedule of supply for the years 1957 and 1958 or are we in any way falling short of our schedule?

Shri Shahnawaz Khan: I am not in a position to give the exact information to the hon. Member at this stage. Our programmes have to some extent been upset by the Suez Canal crisis.

Shri Bhagwat Jha Azad: Could I know what percentage of our present requirements is being met by the indigenous sources to which the hon. Minister referred just now?

Shri Shahnawaz Khan: As far as locomotives are concerned, we are producing 14 locomotives per month at Chittaranjan, and we hope that in the course of next two or three years we will be able to step up the capacity to 240 locomotives per year—average-size locomotives. That would be enough to meet our requirements annually. Of course, there are some arrears for which we may have to import.

Regarding wagons, in fact, we are fully self-sufficient in the general type. There are a few special types of wagons which we have to import.

As far as coaches are concerned, we are self-sufficient.

Shri Bhagwat Jha Azad: What are the special types of wagons?

Shri Shahnawaz Khan: Caustic soda wagons and special types of wagons for carrying oils, refrigerators etc.

Shrimati Tarkeshwari Sinha: In view of the assurance of the Chairman of the World Bank Mr. Black that they are going to finance some of the improvements and developments on our Railways in the Second Five Year Plan, may I know how far Government expects that the quantum of import and the development programme of 1957 and 1958 will be met by the finances of the World Bank?

Mr. Speaker: It does not arise out of this.

Shrimati Tarkeshwari Sinha: It does arise; the question was what would be the import programme for 1957-58.

Mr. Speaker: How does that arise? Let us not argue the matter.

Shrimati Tarkeshwari Sinha: It does arise, Sir. You ask the Minister.

Mr. Speaker: Finance does not arise out of this.

Shri T. B. Vittal Rao: May I know whether the present production of metre gauge locomotives manufactured in TELCO is sufficient for our requirements?

Shri Shahnawaz Khan: At present the TELCO's are manufacturing 50 locomotives a year. They are stepping up their capacity to 100 locomotives per year. When that comes about, it will be enough to meet our annual requirements.

Pandit D. N. Tiwary: The deputy Minister said that we are self-sufficient so far as coaches and wagons are concerned. May I know whether it is a fact that orders have been placed in foreign countries for the import of coaches and wagons coaches especially, and if so, why orders have been placed?

Shri Shah Nawaz Khan: I submitted that for our annual requirements we are now self-sufficient. But the hon. Member is fully aware that during the war time, there were great arrears, overage stock accumulated, and in order to clear up those arrears, we have to import some.

Shri Gajendra Prasad Sinha: May I know whether the final assessment for our requirement of wagons for the second Five Year Plan has been made? Is there any possibility of shortage of wagons?

Shri Shah Nawaz Khan: We have made the final assessment. It is likely over one lakh wagons that will be required for our next Five Year Plan, and we are fully confident of producing all those within the country, as I said, barring a few very special type of wagons.

Shri Bhawat Jha Azad: In respect of part (b) of the question, could the Deputy Minister tell us what would be the likely increase in production?

Shri Shah Nawaz Khan: At present the annual capacity of our country to produce wagons is in the neighbourhood of 20,000. We hope to step that up to about 36,000 wagons during the second plan period.

District Development Machinery

***876. Shri Ram Krishan:** Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 27 on the 16th July, 1956 and state:

(a) whether the National Development Council has completed enquiry regarding the District Development Machinery; and

(b) if so, the details thereof?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). As the reorganisation of States has now been completed, the suggestions in the Second Five Year Plan will come up for consideration before the National Development Council at its next meeting on the 8th and 9th December, 1956.

श्री भक्त दर्शन: क्या गवर्नेंट ने इस बात परविचार किया है कि जिला स्तर पर जिला बोर्ड पहले से आम विकास का काम कर रहे हैं और अब जिला विकास संघ आर जिला नियोजन समितियां भी इस कार्य को कर रही हैं और प्रायः इन में परस्पर मत-भेद पेदा हो जाता है इस लिए क्या सरकार इस में एकरुपता साने का प्रयत्न कर रही है।

श्री लक्ष्मण नंदमिश्र : यी हाँ, इन बातों पर और करने के लिए हम ने यह फसला किया है कि डिस्ट्रिक्ट डेवेलपमेंट मंडलीनरी के बारे में छान बीन का जाय आर ऐसी सूरतें निकालें कि कोई संघर्ष का मौका न हो और काम बहुत अच्छी तरह से चले।

Shri L. N. Mishra: May I know whether this question will be decided by the National Development Council as to who is to preside over these District Development bodies whether he is to be an official or a non-official?

Shri S. N. Mishra: I can only say that the entire gamut of who should be associated with these bodies would be gone into during the course of the investigation.

Pandit D. N. Tiwary: May I know whether the hon. Deputy Minister is aware that there is no non-official chairman anywhere in these Councils?

Shri S. N. Mishra: You would recall, Sir, that this is a question which has been recurring every week probably twice or thrice, and as many replies have been given to it.

Some Hon. Members: We are not satisfied with the replies.

Mr. Speaker: The hon. Minister cannot satisfy all.

Shrimati Renu Chakravarty: May I know whether in these District Development Committees, about which the Government is going to enter into discussions to what will be the best form of development of this machinery whether they have asked for the opinions of the various District Committees which are existing as well as of the representatives of the Lok Sabha on these Committees?

Shri S. N. Mishra: I do not quite get the entire question. How does the Lok Sabha come in here?

Shrimati Renu Chakravarty: There has been lot of criticism on the way the District Development Machinery are functioning. When the National Development Council is going to discuss it, will it have before it the opinions of the representatives of the people as well as the various District Committees which are already functioning? I think that without doing that, orly to come to a conclusion by themselves would not give them a very correct or proper perspective.

Shri S. N. Mishra: Perhaps I should correct the impression. The National Development Council is not going to come

to conclusions now; and except that it is going to decide about the investigation that is going to be made, and that investigation would necessarily be spread over a long period and would cover a large number of matters, to which the hon. Member has drawn attention.

Shri Gajendra Prasad Sinha: May I know what are the non-official agencies through which this investigation will be carried out?

Shri S. N. Mahra: This is not a question of non-official agencies going into this matter. This investigation would be carried out on behalf of the National Development Council and the National Development Council would decide about it. They have in fact already taken a decision on this matter, and about the exact composition of it, the House would be apprised of later on when a decision is taken.

Extension of Service of Retired Railway Personnel

*878. **Shri Velayudhan:** Will the Minister of Railways be pleased to state:

(a) what is the usual practice followed by the Railways with regard to the extension of services of retired Railway personnel; and

(b) what are the rules and whether all categories are being given such extension?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). It is presumed that the Hon'ble Member is referring to extension of service to Railway employees beyond the age of superannuation.

Save in very exceptional circumstances, extensions are being given in ex-cadre posts of a technical nature, in which difficulty is experienced in finding a person already in Railway service within the age of superannuation.

Shri Velayudhan: May I know whether non-technical personnel, I mean, the third grade officials, are not given extensions usually, and if that was the practice, what was the policy behind it?

Shri Alagesan: In very rare cases, as I said, extensions have been given. I think extensions have been given to both gazetted as well as non-gazetted people, but the number is small. The staff are re-employed in technical and other categories when there are not enough staff to carry on the work of the various projects connected with the Plan.

Shri Velayudhan: May I know when re-employment is given after retirement, the particular staff or personnel are given the lowest post, not even the same post they held?

Shri Alagesan: Rules have been laid down in that connection, and I can read out what is the position:

On re-employment after retirement the employee is given the pay he last drew or in the case of re-employment in a lower grade the pay he would have drawn in the relevant scale as applicable to him had he retired from service from such lower grade less the full pension equivalent or provident fund benefits.

Shri Velayudhan: Is it only at the discretion of the senior officials that this extension is given and is a lot of favouritism going on in respect of re-employment?

Shri Alagesan: I am not aware of any favouritism. A number of people have been re-employed and the General Managers have been given the power to re-employ the staff. On his own the General Manager can re-employ staff for one year, the period of re-employment varies from one year to three years.

Shri T. B. Vittal Rao: What is the age of superannuation of General Managers, and out of the seven General Managers how many have gone beyond their age of superannuation?

Shri Alagesan: I do not think that any General Manager has gone beyond his age of superannuation.

Shri T. B. Vittal Rao: What is the age of superannuation of General Managers?

Shri Alagesan: I think it is 55.

F.A.O.
+
Shri Raghunath Singh:
Shri Bheekha Bhai:
Shri Dabhi:
Shri S. S. More:
Shri Radhelal Vyas:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether some Members of Parliament were included in the Indian delegation to the Third Session of the F.A.O. Regional Conference for Asia and the Far East held at Bandung (Indonesia) from 8th to 19th October, 1956;

(b) if so, whether those Members of Parliament attended the Conference; and

(c) if not, whether those Members have sent any representation to Government for not attending that conference?

The Deputy Minister of Food (Shri M. V. Krishnappa): (a) Yes. Prof. N. G. Ringa and Dr. Ram Subhag Singh were included in the delegation.

(b) No.

(c) Dr. Ram Subhag Singh sent a representation for not attending the Conference.

श्री रघुनाथ सिंह : क्या कारण है कि रंगा साहब और डा० राम सुभग सिंह ने इस डेलीगेशन में जाने से इकार कर दिया था ।

Shri M. V. Krishnappa: Dr. Ram Subhag Singh informed us that, since this delegation was led by an official, he would not like to go. Prof. N. G. Ringa intimated that he had some local urgent work and so he could not go.

Pandit D. N. Tiwary: May I know whether there is any provision that an official should be the leader of the delegation where non-official Members of Parliament are going in the delegation and also whether the officials are given preference over Members of Parliament? What is the view of the Government in this matter?

The Minister of Food and Agriculture (Shri A. P. Jain): There is no fixed policy in the matter. In the past, there have been delegations which have been led by officials but which included Members of Parliament. There have been other delegations which have been headed by Members of Parliament and which included officials. Generally, technical delegations are led by officials.

Pandit D. N. Tiwary: What decision have the Government taken on the letter of Dr. Ram Subhag Singh?

Shri A. P. Jain: The matter was discussed at the highest level. The decision was that at that late stage no change could be made. The reasons were three-fold; firstly, this delegation would deal with technical matters; secondly, the names of the delegates including that of the leader had been communicated to the FAO; and thirdly, that the delegation was to leave the next day.

Shri Kamath: Before finalising the personnel of such delegations are the would be Members informed as to who would be the leader?

Shri A. P. Jain: I am not sure whether, in this particular case, it was conveyed

course this information—both the names of the members of the delegation as also the leader—was conveyed to the Department of Parliamentary Affairs.

Shri Kamath: The Minister of Parliamentary Affairs should convey it to the Members concerned. Did he sleep over it? He is present here and so he may enlighten us.

Shri Gajendra Prasad Singh: The Minister has just now said that this was a technical delegation. What was the necessity of including Members of Parliament?

Shri A. P. Jain: Members of Parliament are always useful.

Shrimati Tarkeshwari Singh: Before selecting the Members to represent on such delegations, did the Government care to inform them about the background of the subject and also take their acceptance before finalising the names and communicating them to the F.A.O.?

Shri A. P. Jain: The ordinary procedure was followed in this case, that is, when a Member of Parliament is included, we refer the matter to the Department of Parliamentary Affairs.

Shri L. N. Mishra: The Minister has said that the letter of Dr. Ram Subhag Singh reached him at a late stage. May I know whether the Government have formulated any policy for future guidance?

Shri A. P. Jain: The definite policy of the Government is to avoid such difficulties.

Shri Keshavalingar: May I know whether it is not a fact that the Government have always briefed non-official Members in technical matters whenever they go on such delegations? If that is so, may we know why that procedure was not adopted in this case?

Shri A. P. Jain: Nobody has said that that procedure was not adopted. On technical matters, the delegation is briefed.

Shri Kamath: Sir, on a point of order. The Minister was good enough to tell us just now that the Minister of Parliamentary Affairs was informed, but by gesture the latter seems to say he was saying that he was not informed

The Minister of Parliamentary Affairs (Shri Satya Narayan Singh): No, no. I did not know the purpose which the hon. Member was having in his mind. It always happens and I quite agree with my colleague. The Ministries sometimes

Shri Kamath: Only sometimes?

Shri Satya Narayan Sinha: Please have some patience and allow me to complete the sentence. sometimes send the names very late. In these cases, I do not know what I have to inform this House.

Shri Chattpadhyaya: May I know if it is the policy of the Government to exclude Opposition Members from such delegations?

Shri A. P. Jain: Members are Members.

Shri Bhagwat Jha Azad: May I know

Mr. Speaker: Order, order. We go to the next question.

Shri Bhagwat Jha Azad: It is a very important question

Mr. Speaker: Order, order. It means that they are also Members of this House.

Shri A. P. Jain: When I have said that Members are Members, I meant that all Members were equally entitled.

**राज्य विधान-मण्डलों के सदस्यों के लिये
निःशुलक यात्रा की सुविधा**

*८८१. **श्री भक्त दर्शन :** क्या रेलवे मंत्री ३० जुलाई, १९५६ के तारांकित प्रश्न संभ्या ४५४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि राज्य विधान-मण्डल के सदस्यों को रेल पर बिना किराये के यात्रा करने की सुविधा देने के बारे में जो योजना उत्तर प्रदेश सरकार को भेजी गयी थी, उस पर उस सरकार से किस प्रकार का अन्तिम उत्तर मिला है?

रेलवे तथा परिवहन उपमंत्री (श्री अलगेश्वार): उत्तर प्रदेश सरकार से अभी कोई जवाब नहीं मिला है।

श्री भक्त दर्शन : क्या रेलवे मंत्री महोदय को इस बात की सूचना मिली है कि बहुत से सज्जन, जो इस समय पार्लियामेंट के सदस्य हैं, वे उत्तर प्रदेश की विधान सभा के सदस्य होने की इच्छा रखते ह, तो क्या ऐसे भूतपूर्व संसद् सदस्यों को फी पास की कोई सुवधा दी जाएगी?

रेलवे तथा परिवहन उपमंत्री (श्री शाहनवाज लां) : यह सवाल कई दफा यहां पर पूछा जा चुका है और रेलवे मिनिस्ट्री कई दफा यह बतला चुकी है कि हमने उत्तर प्रदेश की सरकार को लिखा है कि अगर वह फी रेलवे पास मांगती है तो हमें कोई ऐतराज नहीं है बातें कि पैसा जितना खर्च होता है वह पैसा गवर्नरमेंट दे दे लेकिन उन्होंने अभी तक कोई जवाब नहीं दिया है।

श्री भक्त दर्शन : क्या उत्तर प्रदेश की सरकार को लिखा गया है कि अगर वहां के सदस्य रेलवे पास की सुविधा चाहते हैं तो वहां की सरकार कम से कम संसद् सदस्यों भी गवर्नरमेंट रोडवेज पर फी पास देने की व्यवस्था कर दे ?

श्री शाहनवाज लां : अगर वहां की सरकार रोडवेज में उनको फी पास दे तो हमें बहुत खुशी होगी।

Shri Kajrolkar: Have the Government received any request from the Bombay Government for the grant of the facility to the members of the Bombay Legislature to travel on our railways free of charge in the Bombay State?

Shri Alagesan: I do not think we have received any such request.

Sugar Factories

*८८२. **Shri Bibhuti Mishra:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have directed various State Governments to redistribute sugar factories in Zonal areas according to the Crushing capacities of the factories in view of the experience gained last year; and

(b) if so, whether Government would lay on the Table a copy of the revised areas allotted to Sugar Factories in Bihar?

The Deputy Minister of Food (Shri M. V. Krishnappa): (a) No, Sir.

(b) Does not arise.

श्री बिभूति मिश्र : मैं जानना चाहता हूं कि हमारे मंत्री महोदय ने जो यह विश्वास दिलाया था कि शुगरकेन (गन्ने) के एरिया

(झेत्र) का रिडिस्ट्रिब्यूशन (पुनर्वितरण) होगा तो मैं जानना चाहता हूँ कि इस साल शुगरकेन के ऐरिया का रिडिस्ट्रिब्यूशन हुआ है कि नहीं हुआ है और यदि नहीं हुआ है तो क्यों नहीं हुआ है ?

श्री भ० ब० हृष्णप्पा : प्रश्न तो शुगर फैक्टरीज (चीनी के कारखानों) के क्रिंशिंग कैपेसिटी (की गजा पेलने की सामर्थ्य) के हिसाब से रिडिस्ट्रिब्यूट करने का है ।

श्री विभूति लिख : मैं यह जानना चाहता हूँ कि किस फैक्टरी में शुगरकेन का कितना ऐरिया लगेगा, उसका भी रिडिस्ट्रिब्यूशन हुआ है या नहीं हुआ है ?

श्री अ० और कृषि मंत्री (श्री अ० प्र० जैन) : इस बात के ऊपर राज्य सरकारों को बतला दिया गया था कि जिस शुगर फैक्टरी में उसकी क्रिंशिंग कैपेसिटी से ऐरिया ज्यादा हो उसको दूसरी तरफ लगा दिया जाय और राज्य सरकारों ने कहा था कि इसके ऊपर अमल किया जायगा ।

श्री विभूति लिख : गत वर्ष या इस वर्ष और राज्य सरकारों ने ठीक से उसका समूचित बटवारा नहीं किया और किसानों का अगर गजा बच गया और कीमत कम की गई तो इसके लिए राज्य सरकार जवाबदेह होगी या केन्द्रीय सरकार पर इसकी जवाबदेही होगी ।

श्री अ० प्र० जैन : केन्द्रीय सरकार की पालिसी के बारे में राज्य सरकारों को अपनी राय बतला देती है लेकिन उस काम को करना राज्य सरकारों का काम है और राज्य सरकारें ही इस मामले को अच्छी तरह से समझ सकती हैं । मुझे इस बात का पूरा विश्वास है कि राज्य सरकारें पूरी जिम्मेदारी से काम करेंगी और वे कोई दिक्कत पैदा न होने देंगी ।

श्री L. N. Mishra : Last year, we had a sad experience regarding the crushing of sugarcane in some areas of Bihar ? May I know whether some steps have been taken to ensure that it is not repeated this year ?

श्री M. V. Krishnappa : The Government of Bihar were of the opinion that the supplies from zones now allotted to different factories were hardly adequate for a full crush and the question of prolonging the crushing in 1955-56 arose mainly because of diverting cane from unreserved areas and not from reserved fields. It is felt that it is not necessary this year.

श्री Bhagwat Jha Azad : If as a result of this cross-channel way from Centre to State and State to Centre the cane remains uncrushed, may I know whether the Central Government will stand guarantee for the loss to the agriculturists ?

श्री A. P. Jain : The Central Government cannot stand any guarantee. The Central Government is trying its best to give proper advice to the States.

श्री Bhagwat Jha Azad : Then who will stand guarantee ?

श्री A. P. Jain : None.

श्री Bhagwat Jha Azad : Why not ?

श्रीमती Tarkeshwari Sinha : In view of the fact that one of the factors that created difficulty last year was the starting of the crushing season very late, may I know whether Government have taken any decision in the matter and whether the season will start earlier this year ?

श्री A. P. Jain : Yes, Government have taken definite decision in the matter. So far as Western U. P. is concerned special concession has been given that is, any factory which starts crushing before 4th November will get a concession on the price of sugarcane to the extent of 5 annas. Two annas will be borne by the Central Government in the form of subsidy and two annas by the State Government by remitting the cess. The cane growers will get Rs. 1-6-0 instead of Rs. 1-7-0 for the cane crushed between 4th November and 12th November. The balance of the loss will be borne by the factories. So far as Bihar is concerned, we contacted the Bihar Government and they said that no such problem of excess sugarcane arises in the State of Bihar.

श्री विभूति लिख : मैं यह जानना चाहता हूँ कि शुगरकेन ऐरिया का डिस्ट्रिब्यूशन कैसे हुआ है, क्या उस की कापी सरकार टेबिल पर रख देगी ?

श्री अ० प्र० जैन : यह काम हमारा नहीं है, राज्य सरकारों का है । जहां तक हमारा काम था, हमने किया, अपना भवित्वा

दे दिया कि अगर कहीं पर गन्ना किसी भिल के पास ज्यादा है तो उस को दूसरी तरफ ले जाने की वह कोशिश करें। इसकी जांच पढ़ताल कर के वह इस काम को करेंगी।

Pandit D. N. Tiwari : May I know whether the Government is in a position to say that the sugarcane grown this year is more than last year? May I also know whether in some areas it is much more and in some other areas it is less? If that is the position, may I know how the excess quantity of sugarcane in those areas will be crushed and whether sugarcane from those areas will be sent to some other areas?

Shri A. P. Jain : The production of sugarcane this year in certain areas is certainly much larger than it was last year. One of the schemes adopted to meet this situation is to start early crushing, the details of which I gave to an hon. Member only a few minutes before. The Cane Commissioners of the State Governments are in constant touch as to whether there is excess of cane in any area. If there is excess they divert it to other factories. I am sure the State Governments are taking and will take every possible step to see that wherever there is excess of sugarcane it is diverted to factories where it can be crushed.

Kosi Control Board

***885. Shri L. N. Mishra :** Will the Minister of Irrigation and Power be pleased to state :

(a) whether it is a fact that Central Water and Power Commission has advised the Kosi Control Board to make some changes in the alignment of the Western Kosi embankment;

(b) if so, the exact line to be followed now; and

(c) whether any protection would be provided to Sikaria, Tadika and Bhakrain etc. as a result of this?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) Yes, Sir.

(b) The Kosi Control Board has, at its meeting held on the 4th December, 1956, decided to build the western embankment from a point opposite to Bishunpur to a point opposite to Bhakrain and thence to Pathphinda opposite to Jhamta.

(c) Protection would be afforded to Sikaria, Tadika and Bhakrain.

Shri L. N. Mishra : May I know whether it has been reported to the Government that the people on the eastern embankment have been demanding a change in the alignment of the eastern embankment because of the fact that the gap created by the change in the alignment of the western embankment has been considerable?

Shri Hathi : Yes, because of this the people on the eastern side also have represented to the Bihar Government that the alignment might be changed on the eastern side also.

Shri L. N. Mishra : What is the decision of the Government?

Shri Hathi : The decision of the Kosi Control Board to change the alignment on the western side was taken day before yesterday, that is on the 4th December only. The other representations were based on the representations of the people on the western embankment in anticipation that this will be sanctioned, or the Government would change the alignment on the western side. It is for the Bihar Government and the Kosi Project authorities to consider this question also.

Shri L. N. Mishra : I want to know whether the Government have examined this proposition that all these controversies about changing of alignment arise because of the fact that the Government have as yet no definite policy about the rehabilitation of these people who are to be adversely affected as a result of the construction of an embankment, and if so, do Government propose to have a comprehensive policy as regards the question of rehabilitation of the people?

Shri Hathi : In fact, last season when I visited the area I had discussions with the Bihar Government and requested them to have a detailed plan for the rehabilitation of the people of the villages which would come within the embankments. They are considering the question.

Overcrowding in Trains

***886. Shrimati Tarakeshwari Sinha :** Will the Minister of Railways be pleased to state what specific steps Government have taken to discourage unnecessary travel on railways with a view to avoid overcrowding?

The Deputy Minister of Railways and Transport (Shri Shah Nawaz Khan) : It is difficult to estimate the extent of what could be called unnecessary travel especially among third and second class passengers. For their part Railways have discontinued the grant of concessions for travel to and from local melas and 'fairs'.

Shrimati Tarkeshwari Sinha : Whether it is difficult to calculate or not, the fact is that there is overcrowding in the trains. May I know what steps Government propose to take, especially in the main lines, so that overcrowding is not there?

Shri Shahnawaz Khan : We are procuring more rolling-stock; we are electrifying sections of track where it is necessary and so on. These are the steps that we are taking.

Shrimati Tarkeshwari Sinha : May I know whether the Government have any scheme or plan to double the line capacity to enable more trains to run on the lines, and if so, may I know which are the lines in which Government propose to double the line capacity?

Shri Shahnawaz Khan : It is a very big question and I will take a very long time to reply. If the hon. Member is interested, she can come to me and I will give the information.

श्रीमती कमलनाथ सिंहा : क्या यह सच है कि आवश्यकता इस बात की है कि देशों में श्रोवरकाउंडिंग (भीड़) कम करने के बास्ते थड़े क्लास के डब्बे बढ़ाए जाएं न कि एम्पर कंडिशनिंग की जाए क्योंकि जनता को उससे बहुत ज्यादा खुशी नहीं होती है?

श्री शहनाज खान : आनंदेल मेम्बर की राय बहुत मुनासिब है। हम एम्पर कंडिशनिंग भी थोड़ी थोड़ी करेंगे, लेकिन उस के साथ जिस किस्म के डब्बे आप चाहती हैं वह भी लगायेंगे।

Shri Kamath: Is the Deputy Minister in a position to assure the House that the somewhat fantastic suggestion of Professor (or Mr.) Galbraith that railway travel should be made more expensive in this poor country has been finally rejected by the Government?

The Deputy Minister of Railways and Transport (Shri Alagesan): This question has been answered on a previous occasion, and we made a categorical statement that we can't look at the suggestion in the conditions that obtain in the country today.

Shri Chattopadhyaya : Is it a fact that the Planning Commission has drawn the attention of the Railway Ministry to relieve overcrowding on the trains by providing more third class bogies rather than providing air-conditioned third class

coaches at second class fares and if so, what decision has the Railway Board taken in this matter?

Shri Alagesan : There are many assumptions of the hon. Member which are not correct. As far as removal of overcrowding is concerned, it is true that we have not been provided with sufficient funds to remove overcrowding. The extra capacity that we will be able to create in the next five years will be only to the extent of 15 per cent. That will only take care of the traffic that will increase in the course of these five years. So it is feared that the present extent of overcrowding will not be very much mitigated, and the only thing that stands in the way is the question of resources.

Several Hon. Members rose.

Mr. Speaker : Order, order. We will go to the next question. This is an annual feature.

दुष्प्र लक्षण का विकास

***ददू. डा० राम सूभग तिह :** क्या जान और हृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार दुष्प्र उद्दीग के विकास के लिये कोई योजना बना रही है;

(ख) यदि हां, तो उस योजना की रूप रेखा क्या है;

(ग) यह योजना कब तक लागू की जायेगी; और

(घ) इसको कार्यान्वित करने में कितना व्यय होने का अनुमान है?

(जाप्त उपसंचारी श्री मो० बे० छल्लाप्या) :

(क) से (घ) सभा की टबिल पर एक विवरण रख दिया गया है। [वैक्षिये वरिष्ठिक्ष इ, अनुबन्ध संख्या ११६]।

डा० राम सूभग तिह : सरकार कई स्थानों पर दुष्प्रशालाएं बला रही है, उन को बलाने में जो अनुभव अब तक सरकार को प्राप्त हुआ है उस के आधार पर क्या यह सम्भव है कि वह साढ़े सत्तरह करोड़ की योजना को सफल कर सके?

Shri M. V. Krishnappa : Steps have been taken to implement this scheme in the next five years. As I have already stated, the scheme envisages the establishment of 36 co-operative milk unions, establishment of Colonies for milch cattle dislodged from the cities of Bombay, Calcutta, Delhi and Madras, 12 co-operative rural creameries and 7 milk products factories, etc. One milk factory has been started, and a number of units are being started in Bihar alone—in Gaya and other places. Work is on hand in Haringhata near Calcutta and we hope to finish it by about five years. An expenditure of Rs. 17 1/2 crores has been set apart for this purpose.

Dr. Ram Subhag Singh : What has been the experience of the Government in the past in running the milk dairies, for instance, in Karnal, Jabalpur and Bangalore? On the basis of their experience, do Government believe that they can, with the existing staff, succeed in implementing the policy which has been formulated for the second Five Year Plan?

Shri M. V. Krishnappa : We have every hope to do that. We have the Aarey Milk Factory in Bombay which has been acknowledged by all distinguished visitors as one of the biggest of its kind in the whole of Asia and some of them have said that it is one of the biggest dairies in the whole world. There, nearly 12,000 milch cattle are concentrated. So, since we have succeeded in starting one such big enterprise, we hope we will be able to complete the whole scheme in the next five years.

Dr. Ram Subhag Singh : How far has the import of milk and milk products from the United States affected the growth of milk industry in this country?

Shri M. V. Krishnappa : That is very difficult to say.

Shri Tek Chand : May I know the value of the imported milk products and tinned milk?

Shri M. V. Krishnappa : This question is about milk dairies and other things. I am prepared to give an answer to the hon. Member's question if a separate question is put.

Bridges Across Damodar and Rupnarain River

*888. **Shri B. K. Das :** Will the Minister of Transport be pleased to state:

(a) how far the construction of bridges on the Damodar and Rupnarain rivers on the National Highway No. 8 has progressed;

(b) the estimates for these two bridges;

(c) the amount which has already been spent on it;

(d) whether the public objected to the alignment and construction of these bridges; and

(e) if so, the action taken to meet the objection?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan) : (a) to (c). The bridges referred to by the Hon'ble member are being constructed on National Highway No. 6 and not on National Highway No. 8. A statement giving the required information is laid on the Table of Lok Sabha. [See Appendix III, annexure No. 117].

(d) and (e). No Sir; only one representation suggesting a change in the alignment of approaches to the Rupnarain bridge was received, but there was also a counter representation against any change. On investigation it was found that the change suggested in the first representation would introduce bad curves and involve acquisition of homestead areas. It was, therefore, not accepted.

Shri B. K. Das : Has the work of acquisition of land been completed?

Shri Shahnawaz Khan : As far as I know, it is still in progress.

Shri B. K. Das : May I know by what time the work on these projects is expected to be completed and by what time will the roads be open to traffic?

Shri Shahnawaz Khan : The bridge over the Damodar is in a fairly advanced stage. Out of a total of about Rs. 12 lakhs that have been sanctioned for it, we have already spent something like Rs. 6½ lakhs. 41 per cent of the work has been completed on this bridge. I am afraid we have not been able to start work on the Rupnarain river. Tenders have been invited. It is a big work and I think it will probably take about three years from the date of starting the work.

Bhakra Control Board

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*890. { **Shri L.N. Mishra :**
Shri Shivananjappa :
Sardar Iqbal Singh :
Sardar Akarpuri :

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that financial and technical experts who met in Delhi during October, 1956 have recommended

that the power wing of the Bhakra Project should consist of ten units, and not nine as was decided by the Bhakra Control Board ; and

(b) if so, whether this recommendation has been accepted?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) and (b). A Sub-committee appointed by the Bhakra Control Board met in October, 1956 to consider *inter alia* the necessity for a 10th generating unit at the Bhakra Dam. Sub-Committee agreed on the necessity for this unit in the interest of the development of full power potential of the Dam and recommended that the provision for it should be made in the permanent structure to the minimum extent considered essential.

This recommendation was approved by the Control Board at its 47th meeting held on the 7th and 8th November, 1956.

Shri L. N. Mishra : What will be the effect of this additional generating unit on the cost of power in Bhakra? Will it be an increase over the overhead cost of power generation?

Shri Hathi : Naturally so, if the 10th unit is installed. At the moment the additional expenditure for civil works as well as the equipment would cost about Rs. 853 lakhs.

Shri L. N. Mishra : May I know whether Government have made any efforts to find out the comparative cost of power generated in these major river-valley projects—Bhakra, Hirakud and Damodar and, if so, how does the cost compare with each other?

Shri Hathi : We have the figures for the cost of production for power at Hirakud and Damodar. For Bhakra, it is yet not possible to have actual costs, but they vary to some extent. There is not much difference.

Shri Bhagwat Jha Azad : What will be the additional power that is likely to result from the installation of this 10th generating unit?

Shri Hathi : Each unit has an installed capacity of 90,000 KW. So, the 10th unit will add an additional installed capacity of 90,000 KW. The firm capacity would be 53,000 KW.

Railway Line to Garo Hills

*892. **Shri Debendra Nath Sarma :** Will the Minister of Railways be pleased to refer to reply given to Starred Question No. 495 on the 30th July, 1956, and state :

(a) whether construction work on the proposed Railway line from Pandu

to Garo Hills will be started during the Second Five-Year Plan period, and

(b) if not, when it is expected to start?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) and (b). A preliminary Engineering Survey of the Darangiri-Amjanga route and a revision of the earlier survey of the Pandu-Amjanga link have already been sanctioned. A decision regarding their construction can only be taken on receipt of these survey reports.

Shri Debendra Nath Sarma : May I know whether the construction of a new railway line from Pandu to the Garo Hills will be taken up during the second Five Year Plan Period?

Shri Alagesan : That will depend upon so many factors. Of course, I know that there is a persistent local demand for the construction of this line, but we have to await the result of the survey reports. It will also depend upon the availability of funds. I am unable to say anything at present.

Shri Debendra Nath Sarma : The other day, the hon. Minister replied to a question that new railway lines would be constructed in those areas where there are coal deposits and steel projects. Experts opinion is that the Garo Hills are full of coal and limestone deposits. Is the Government going to link those areas with railway lines in order to exploit those natural resources of coal and limestone?

Shri Alagesan : That is the main justification for this project. That will be very well borne in mind.

Shri S.C. Deb : May I know whether the Government is feeling the necessity of constructing this line and whether it is commercially sound?

Shri Alagesan : There is no question of our willingness or otherwise. In fact, we will be happy to construct the line but certain preliminaries have to be gone into before the actual project is undertaken.

State Partnership in the Co-operative Banks

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*896. { **Shri Kamath :**
Thakur Jugal Kishore Sinha :
Shri Deogam :

Will the Minister of Food and Agriculture be pleased to state whether any decision has been taken to advise the State Governments to chalk out a Plan for the withdrawal of the State partnership from the Co-operative Banks within the prescribed time?

The Deputy Minister of Food (Shri M. V. Krishnappa) : No. On the contrary, the Rural Credit Survey Committee recommended, and the Central and State Governments have accepted that State partnership in the share capital of cooperative banks at the apex and central levels should not fall below 51%.

Visit of Railway Employees Children to Kashmir

*903. **Shri H.G. Vaishnav :** Will the Minister of Railways be pleased to state:

(a) whether the Indian Railways have organised group visit by children of Railway Employees to Kashmir, and

(b) if so, the details thereof?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) and (b). Childrens camps are organised by the Indian Railways at various places for the benefit of Railwaysmen's children. One such camp was recently organised by the Northern Railway in Kashmir from 24th September to 6 October, 1956 and was attended by 425 children out of whom 65 were girls.

Shri H. G. Vaishnav : May I know whether the expenses for these camps are borne by the railways or some fee is collected?

Shri Alagesan: A small fee is collected from the staff for their children who are sent to the camps. But that covers only a small portion of the expenses. The rest met by the Staff Benefit Fund of the railway.

Shri H. G. Vaishnav : May I know whether this scheme will be applied to other railways also and some such camps will be arranged in future also?

Shri Alagesan : Other railways have run such camps already. The North-Eastern Railway ran four such camps; the Northern Railway four camps; the Western Railway one camp; the Southern Railway two camps; the Central Railway one camp and the Eastern Railway one camp. The South-Eastern Railway is considering the question.

Train Service in Bombay

*904 { **Shri Kajrolkar :**

Shri Tulsidas :

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there has been frequent dislocation of local train services in Bombay City both on the Central Railway and on the Western Railway;

(b) whether it is a fact that great inconvenience has been caused to the inhabitants by such dislocation;

(c) the reasons for the frequent break downs; and

(d) what steps Government proposed to take to ensure that local train services on the two railways in the city run without breakdowns?

The Deputy Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) Yes, occasionally.

(b) It is appreciated that dislocation of suburban train services causes inconvenience to passengers.

(c) (i) Abnormally heavy rains and flooding of the track during the monsoon.

(ii) Failure of Electric multiple unit stock and overhead electrical equipment.

(iii) Pulling of alarm chain.

(d) All possible steps are taken to reduce failure of rolling stock and electrical equipment.

Shri Kajrolkar : What steps do Government propose to take to see that the power failure does not occur with such frequency causing breakdowns and inconvenience?

Shri Shah Nawaz Khan : In some places where the overhead electrical wiring apparatus is defective or old, we are trying to replace it.

Shri Kajrolkar : Is there any alternative arrangement in such cases, as the very life of the city comes to a standstill whenever there is such a dislocation?

Shri Shah Nawaz Khan : If the train fails, they can utilise the bus service.

Shri Tulsidas : May I know whether the dislocation of traffic in this railway has been of recent origin or has this been happening before?

Shri Shah Nawaz Khan : There were about 10 cases of dislocation in the course of about 8 or 9 months and most of these cases were due to floods. We are trying to raise the level of the track and we hope that there will be fewer failures in future.

Shri Tulsidas : My question has not been replied. The floods do take place every year in Bombay because of heavy rains. Last year and the year before last also there were floods but there was no failure of the trains then. It has happened only this year. What is the reason for the recent dislocation of traffic?

Shri Shah Nawaz Khan : Train failures do occur sometimes. It is not of a recent origin at all.

Shri Ramachandra Reddi : May I know whether any inefficiency in the administration was noticed within the last 9 months?

Shri Shah Nawaz Khan : No, Sir.

Salarjung Sugar Factory

*906. **Shri Sivamurthi Swami** : Will the Minister of Food and Agriculture be pleased to state :

(a) whether Salarjung Sugar Factory managing body has represented to Government to reduce the cane price by $1/2$ per maund from the price fixed for the year 1955-56; and

(b) if so, whether Government have agreed to the representation?

The Deputy Minister of Food (Shri M. V. Krishnappa) : (a) Yes, Sir.

(b) Not yet. The matter is under consideration.

Shri Sivamurthi Swami : May I know whether any representations have been made to the Ministry by the cane growers and if so, what action has been taken?

Shri M. V. Krishnappa : The cane growers have represented that there was a split in that meeting where the decision was taken. The Cane Growers Co-operative Association have represented that it is not a correct decision and the Government should not yield to it. We are looking into the matter; we have not yet taken any decision.

Shri Sivamurthi Swami : What are the special grounds represented by the managing body of this factory to reduce the cane price by 2 annas per maund?

Shri M. V. Krishnappa : The Hyderabad Government raised the cane cess from Rs. 2 to Rs. 4 per ton. That is one reason. The factory also was in a bad financial position and they could not work economically.

श्री विभूति मिश्र : क्या मैं जान सकता हूँ कि क्या सरकार स्थान विशेष के लिए गंभे की कीमत धटाने के विषय में सोच रही है?

श्री अ० प्र० अ० अ० : नहीं, ऐसी कोई बात नहीं है, लेकिन कभी कभी ऐसा होता है कि स्टेट गवर्नरमेंट (राज्य सरकार) अगर कहीं पर कोई सास दिक्षित महसूस करती है, तो वह सैटल गवर्नरमेंट (केन्द्रीय सरकार) से इस की इजाजत लेती है।

Rise in Foodgrain Prices

Mr. Speaker : Shri Bhagwat Jha Azad.

Shri L. N. Mishra : Question No. 915 may also be answered along with Question No. 907. They deal with the same subject.

Mr. Speaker : Yes.

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Shri Bhagwat Jha Azad :
Shri N. Rachiah :
Shri D. C. Sharma :
Shri Hem Raj :
Shrimati Renu Chakravarthy :
Shri Dasaratha Deb :
Shri Bibhuti Mishra :
Shri Shree Narain Das :
Shri Debendra Nath Sarma :
Shri Balakrishnan :
Shri C. R. Chowdary :

Will the Minister of Food and Agriculture be pleased to state:

(a) what has been the percentage of increase in the prices of food articles since September last;

(b) what is the maximum rise in the prices of wheat, rice and pulses; and

(c) in which States?

The Deputy Minister of Food (Shri M. V. Krishnappa) : (a) Percentage increase in prices of food articles from September, 1956 to November, 1956 was 6.4%.

(b) and (c). It is difficult to indicate in which particular place all over the country, the increase in prices of wheat, rice and pulses has been the highest. The Economic Adviser's index numbers, however, show that the increase in the case of wheat was 5.6%, rice 1.5% and pulses 6.6%.

Aid from U.S.A.

*915. **Shri L. N. Mishra** : Will the Minister of Food and Agriculture be pleased to state :

(a) the effects of the recent American aid of food and agricultural commodities on the price level of food articles in our country; and

(b) the articles and quantity of such aid received so far?

The Deputy Minister of Food (Shri M. V. Krishnappa) : (a) and (b). Only about 30 thousand tons of wheat has so far been received. This small quantity by itself could not be expected to make an impression on the price level with the other stocks of wheat, it has helped in keeping the prices under check. Much larger supplies of wheat are expected from U.S.A. during the next few months.

Shri Bhagwat Jha Azad : How does the price level prevailing in the month of September last compare with the price level prevailing during the same period in the previous year?

Shri M. V. Krishnappa : The indices show that in September, 1956 it was 534 points; in November, 1956, it was 564 points.

Shri Bhagwat Jha Azad : May I know the factors that were conducive to the rise in prices in the months of August and September?

Shri M. V. Krishnappa : The main factor is seasonal variation. Generally, as in the case of rice for instance, the upward trend in prices starts in September and continues up to November. Generally by December the prices start coming down because of the harvest. In addition to this main factor there are various other national and international factors.

WRITTEN ANSWERS TO QUESTIONS

Contributory Health Service Scheme

***872. Shri Krishnacharya Joshi** : Will the Minister of Health be pleased to state whether Government propose to start the Contributory Health Service Scheme for Central Government employees in other cities also?

The Minister of Health (Rajkumari Amrit Kaur) : No decision has been taken so far on the question of extending the scheme to those important cities where there is a concentration of Central Government employees.

Mustard Oil and Seeds

***873. Shri S. C. Samanta** : Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 1580 on the 30th August, 1956, and state:

(a) how many schemes for multiplication of improved strains of mustard in the State of West Bengal were financed by the Indian Central Oils and Seeds Committee during the First Five Year Plan;

(b) the causes for the comparatively lower production of mustard seeds in the State in the later years of the First Five Year Plan; and

(c) the amount of mustard seeds and mustard oil transported to the State year by year from other States during the said plan period?

The Minister of Food and Agriculture (Shri A. P. Jain) : (a) One.

(b) Partly due to decrease in acreage and partly due to unfavourable weather conditions at the time of sowing as also during the growth period of the crop.

(c) A statement showing the quantity of rape and mustard seeds imported into West Bengal from other States during the years 1951-52 to 1954-55 is placed on the Table of Lok Sabha. [See Appendix III, annexure No. 118] Figures for 1955-56 are not yet available. Similar figures in respect of mustard oil are not available.

All India Malnad Conference

***874. Shri Barman** : Will the Minister of Food and Agriculture be pleased to state:

(a) the main recommendations made by the All India Malnad Conference held at Shimoga in April, 1954;

(b) the total areas of Malnad lands which came within the purview of this conference and the acreage that has been reclaimed and developed upto now;

(c) what is the extra production of food that has been obtained by development of such Malnad areas in the country; and

(d) how many landless people have been allotted land?

The Minister of Food and Agriculture (Shri A. P. Jain) : (a) Attention of the Hon. Member is invited to the reply given to Starred Question No. 755 on 16-8-1955. For convenience, a copy of the main recommendations made by the All India Malnad Committee is placed on the Table of Lok Sabha. [See Appendix III, annexure No. 169.]

(b) to (d). The total area concerned is 25,000 sq. miles. Information regarding the acreage reclaimed and developed out of this area, the extra production therefrom and the land allotted is awaited from the State Governments.

Railway Platforms

***875. Shri Dabhi** : Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Estimates Committee have in its Twenty-fifth Report, recommended that a *pucca* platform surface should be provided at all stations and that the provision should accordingly be made in the Second Five Year Plan; and

(b) if so, whether Government propose to accept this recommendation?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan) : (a) Yes, Sir.

(b) This recommendation is in consonance with the policy already accepted by the Railways. The execution of such works, however, depends on the recommendation of the Users Amenities Committees and the availability of funds.

Gosadans

*877. **Shri D. C. Sharma** : Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 965 on the 10th August, 1956 and state the nature of the scheme to improve the working of *Gosadans*?

The Minister of Food and Agriculture (Shri A. P. Jain) : The nature of the Scheme to improve the working of the *Gosadans* is as under :—

- (i) provision of better transport facilities for cattle intended for *Gosadans*;
- (ii) provision of additional facilities for private *Gosadans*;
- (iii) Utilisation of existing *Goshalas* to serve as collection centres for old and useless cattle ; and
- (iv) establishment of a 'Charmalaya' at each *Gosadan* for proper skinning and economic utilisation of carcasses.

Ernakulam-Kasergode Coastal Canal

*879. **Shri A. K. Gopalan** : Will the Minister of Transport be pleased to state:

(a) whether Government have received any proposal regarding the construction of a coastal canal connecting Ernakulam to Kasergode;

(b) if so, whether this scheme is included in the Second Five Year Plan and

(c) the steps taken so far in this regard?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) Yes.

(b) It has not been found possible to include the Scheme in the Second Five Year Plan for financial reasons.

(c) Does not arise.

Railway Workshop at Golden Rock

*883. **Shri Nambiar** : Will the Minister of Railways be pleased to state :

(a) whether it is a fact that the Railway Board has instructed the Personnel Officers to maintain personal contacts with workers and redress their individual grievances; and

(b) whether it is a fact that the workers of Golden Rock Workshop generally have no chance of representing their individual grievances to the Personnel Officer informally as suggested by the Railway Board?

The Deputy Minister of Railways and Transport (Shri Shah Nawaz Khan) : (a) Yes.

(b) No.

Wastage of Capital Assets

*884. **Shri Feroze Gandhi** : Will the Minister of Railways be pleased to state what action has been taken with regard to the findings of the Estimates Committee that there has been wastage of about Rs. 32.5 crores, in each of the years 1953-54 and 1954-55, due to the wastage of capital investments in terms of locomotives unutilised on the B.G., and, that there has been wastage of capital investments of the value of the Rs. 21 crores and Rs. 19 crores, in each of the years 1953-54 and 1954-55, due to the non-utilisation of capital assets in terms of locomotives unutilised on the M.G.

The Deputy Minister of Railways and Transport (Shri Shah Nawaz Khan) : The assessment of losses is based on an assumption that the best results obtained in the past could have been attained without any regard to the practical conditions operating in the years concerned. This assessment therefore, is purely theoretical. However, continuous efforts have been made to get over the drawbacks of the past which were inherited as a result of the War and sustained attention has been paid to improve the operational efficiency. Results in 1955-56 and during the current year testify that the steps taken have proved effective.

Basic Training Centres

*889. **Shri Hem Raj** : Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 971 on the 25th August, 1956 and state the method to be adopted for the selection and the qualifications for admission of the artisan staff in the Basic Training Centres?

The Deputy Minister of Railways and Transport (Shri Shah Nawaz Khan) : A statement is placed on the Table of Lok Sabha. [See Appendix III, annexure No. 120.]

Control of T. B.

*891. **Shri Gidwani** : Will the Minister of Health be pleased to state:

(a) whether the Government have considered the resolution passed by the Delhi State T. B. Workers Association at their conference held in Delhi on 28th

October, 1956 regarding controlling T.B. on all India basis and providing expensive antibiotics free of charge to T.B. patients belonging to low income group; and

(b) if so, what is their decision?

The Minister of Health (Rajkumari Amrit Kaur): (a) No; the resolution in question has not been received by the Government of India. But Tuberculosis Control Schemes have been taken up on an All India basis and provision has been made for them in the 2nd Five Year Plan.

(b) Does not arise.

Diversion of Madras-Calcutta Mail via Kakinada

***893. Shri Mohana Rao:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 788 on the 21st December, 1955, and state whether the diversion of Madras-Calcutta Mail through Kakinada city has since been decided?

The Deputy Minister of Railways and Transport (Shri Alagesan): Apparently the hon. Member is referring to the diversion of the Madras-Calcutta main line via Kakinada. No decision has yet been taken in the matter.

Community Development Schemes

***894. Shri Gadilingana Gowd:** Will the Minister of Community Development be pleased to state:

(a) whether it is a fact that the Union Government is considering the question of setting up a proper organisation in every State to avail of the funds and facilities offered by the Centre for the effective implementation of the Community Development Schemes; and

(b) if so, when it will be set up?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). The existing set-up in the States is adequate and no separate organisation is contemplated.

Survey of Punjab Rivers

***897. { Sardar Iqbal Singh :
Sardar Akarpuri :**

Will the Minister of Transport be pleased to state whether any survey has been made of the rivers Beas, Sutlej and Jamuna to solve the problem of their navigability and silting?

The Deputy Minister of Railways and Transport (Shri Shah Nawaz Khan): A survey of the Jumna river from Agra to Allahabad has been conducted by the Central Water and Power Commission to assess its navigability. No such survey

has been carried out on the Beas and the Sutlej rivers. As regards the problem of silting, the Punjab Irrigation and Power Research Institute have been carrying out regular annual surveys on the Jumna.

The position regarding silt investigation on the Beas and Sutlej is being ascertained from the State Government.

Soil Erosion

***898. Shri Sanganna:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 1546 on the 30th August, 1956 regarding soil erosion schemes in Hirakud and Machkund and state:

(a) whether any report on the progress of the work has been received by Government; and

(b) if so, the details thereof?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No progress report has been received.

(b) Does not arise.

Dairy Development Scheme in Bihar

***899. Shri M. Islamuddin:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 1422 on the 25th August, 1956 in regard to the Dairy Development Scheme of Bihar and state:

(a) whether the locations of the following schemes in Bihar have been decided:

(i) three co-operative milk unions,

(ii) two creameries, and

(iii) one milk-powder factory; and

(b) whether any progress has been made in the execution of these schemes?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Final decision has so far been taken only in respect of one co-operative milk union which will be set up at Gaya.

(b) A milk supply scheme for Gaya has been received from Bihar Govt. and is under consideration. Surveys around Jamshedpur and Dhanbad, which are in view for the other two co-operative milk unions, are being taken up. Khagaria area has been surveyed for one of the rural creameries and surveys of Darbhanga and Saharsa areas are in progress for locating a milk products factory.

National Filaria Control Programme

***900. Shri Amjad Ali:** Will the Minister of Health be pleased to state whether the State of Assam was offered the

aid of National Filaria Control Programme and whether the State gave in undertaking that it would eventually meet all the cost for continued maintenance of the programme beyond the period for which the aforesaid aid lasts?

The Minister of Health (Rajkumari Amrit Kaur): An offer was made but the Government of Assam have not so far agreed to participate in the National Filaria Control Programme.

Chakmaghat Hydro-electric and Flood Moderation Scheme

***901. Shri Biren Dutt:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 2056 on the 12th September, 1956 and State:

(a) whether any steps have so far been taken to implement the scheme known as "Chakmaghat Hydro-Electric and Flood Moderation Scheme" of Tripura; and

(b) if so, the amount that has already been spent and on what items?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Preliminary investigations of the Scheme have been taken up.

(b) Rs. 815 have been spent so far on these investigations.

Food Situation in Orissa

***902. Shri B. C. Das:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the food situation in Orissa has deteriorated during the recent few weeks;

(b) whether Government of Orissa have requested the Centre for a loan to enable it to purchase and stock foodstuff suitable for consumption by the people of Orissa; and

(c) whether the Government of Orissa have drawn the attention of the Centre to the fact that the Zonal system introduced by the Food Ministry is adversely affecting the food position of Orissa; and whether free export of rice from Orissa is a cause of the deficit food position of the State?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). No, Sir.

(c) No Zonal Scheme has so far been introduced though some discussions were held with the State Govts. Last year Orissa suffered heavily from drought and

floods, but this year the crop is good and the State is expected to be surplus in rice.

N.E.S. Blocks in Manipur during the Second Five Year Plan

***905. Shri Rishang Keishing:** Will the Minister of Community Development be pleased to state:

(a) the number of National Extension Service Blocks and Multipurpose Development Blocks to be sanctioned for Manipur during the Second Five Year Plan;

(b) the number of officers trained so far as village level workers, Blocks or Project Officers, Social and Education Officers etc., and

(c) the steps taken by the State Government to train officers to avoid undue delay of any development schemes for dearth of trained Officers during the Second Five Year Plan?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) 12 N.E.S. Blocks including one multipurpose development Block.

(b) Number of personnel trained upto 31-10-1956.

(i) Project Executive Officers'	Block Development Officers	• • •	6
(ii) Social Education Organisers	• •		9
(iii) Extension Officers (Cottage Industries)	• •		2
(iv) Village Level Workers			
(a) Basic	• •		10
(b) Extension	• •		46

(c) Training of Block Development Officers, Social Education Organisers and Extension Officers (Cottage Industries) is arranged by this Ministry. As there is no Extension Training Centre in Manipur, the Village Level Workers are trained in the Extension Training Centre at Jorhat in Assam. Allotment of Blocks to all States including Manipur is made only after adequate number of trained personnel is available to man the blocks. Training programme is so arranged that as far as possible the progress of development schemes is not held up for want of trained personnel.

Hospitals for Children

***908. Shri A. K. Gopalan:** Will the Minister of Health be pleased to state:

(a) whether Government have any schemes in the Second Five Year Plan to open more hospitals for children in India;

(b) if so, the details of the schemes;

(c) whether the Soviet Expert team which visited India to study children's diseases has submitted any report in this connection; and

(d) if so, the salient features of the Report?

The Minister of Health: (Rajkumari Amrit Kaur): (a) and (b). The Government of India have no scheme in the Second Five Year Plan for the opening of hospitals for children in India. The opening and maintenance hospitals is the responsibility of the State Governments and State Plans provide for the opening of new and expansion of existing hospitals. The Government of India have prepared a scheme for the establishment of Paediatric Centres under the Second Five Year Plan. The Plan provision for this scheme is Rs. 45 lakhs. The Central Government will bear 75% of the non-recurring expenditure and 50% of the recurring expenditure. Proposals from the State Governments for central assistance have been invited.

(c) No team of Soviet Experts has been invited to visit this country to study and report on children's diseases. A team of Russian Experts has, however, been invited and is at present assisting in the development of a Children's Hospital in New Delhi. An opportunity was taken by this team to visit some Centres in the country where Children's Hospitals are comparatively well developed.

(d) The experts have made certain observations. The salient point among the observations made are (1) the inadequacy of the number of beds for children even in teaching hospitals; (2) the lack of a coordinated approach in the study of children's diseases; and (3) the comparatively poor progress in the matter of development of Paediatric Surgery.

Ganga Barrage Project

*909. { **Shri Barman:**
Shri K. K. Basu:

Will the Minister of Irrigation and Power be pleased to state whether Government have investigated the question of having a rail-cum-road bridge and a barrage across Ganga underneath at Farakka in West Bengal?

The Deputy Minister of Irrigation and Power (Shri Hathl): The Project has not yet been fully investigated.

Gir Lions

*910. **Shri Dabhi:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred

Question No. 173 on 22nd February 1956 and state:

(a) whether some lions of the Gir forest in Saurashtra have been transferred to some other forests in India;

(b) if so the number of such lions; and

(c) the names of the forests to which they have been transferred?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No Sir.

(b) and (c). Do not arise.

Departmental Catering on Railways

*911. **Shri S. C. Samanta:** Will the Minister of Railways be pleased to state:

(a) in which of the Railway Stations in South Eastern Railway departmental catering has been opened since 1955;

(b) whether departmental restaurants are functioning in junction Stations where there are vegetarian and non-vegetarian refreshment rooms run by contractors;

(c) if so whether contractors are suffering by it; and

(d) whether any representations have been received in the matter?

The Deputy Minister of Railways and Transport (Shri Shahnaaz Khan):

(a) A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 121.]

(b) Yes at six stations on this Railway.

(c) and (d). No.

Calcutta Milk Supply Plan

*912. { **Shri D. C. Sharma:**
Shrimati Renu Chakravartty:
Shri H. N. Mukerjee:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether any new Milk Supply Plan has been formulated for Calcutta; and

(b) if so what is its nature?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes.

(b) The Greater Calcutta Milk Project envisages (a) removal of about 40,000 cattle from Khatals in Calcutta of which about 28,000 milking animals will be colonised on the 3,000-acre Haringhata farm and the remaining 12,000 dry animals will be kept on another 3,000-acre farm near Panagarh, (b) utilisation of about 1,700

acres of land for fodder production at Haringhata and establishment of another 3,000 acre fodder farm at Kalyani about 3 miles from Haringhata, (c) procurement of milk from villages and setting up plants for its chilling to facilitate transport to the city, (d) setting up a dairy for processing and bottling of about 6,000 maunds of milk daily including toned milk, and (e) organising the distribution of milk through a net work of sales depots in different parts of the city.

प्रादेशिक पर्यटन सलाहकार समितियां

श्री भक्त दर्शन :

६१३. सरदार इकबाल सिंह :

सरदार इकबाल सिंह :

क्या परिवहन मंत्री ६ सितम्बर, १९५६ के तारांकित प्रश्न संख्या १८६० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या प्रादेशिक पर्यटन सलाहकार समितियों के पुनर्गठन के बारे में इस वीच अन्तिम निर्णय कर लिया गया है ; और

(ख) यदि हाँ, तो क्या प्रत्येक समिति के नये पदाधिकारियों और सदस्यों के नामों और पदों का विवरण पटल पर रखा जायेगा ?

ऐसे तथा परिवहन उपर्युक्ती (श्री शाह-नवाज जां) : (क) जी नहीं ।

(ख) सवाल ही पैदा नहीं होता ।

Poultry Farming

*914. **Shri Bheekha Bhai:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstated Question No. 1141 on the 30th August, 1956 and state:

(a) whether any special scheme for imparting training in poultry farming to tribal people has been formulated in consultation or collaboration with the Ministry of Home Affairs; and

(b) if not whether Government have since undertaken any survey with a view to assess the possibilities of poultry farming in the scheduled areas by tribal people ?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). No. But the Poultry Development Programme under the Second Five Year Plan provides for the training of adequate number of private poultry farmers in each of the 300 demonstration centres to be set up and the

State Governments at their discretion can include tribal people in the training programme.

बिहार की चीनी मिलें

*६१६. श्र० राम सुभग सिंह : क्या शास्त्र और हृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार की चीनी मिलों ने गशा पेरने का कार्य इस सीजन में कब प्रारम्भ किया ;

(ख) क्या गशा पेरने का कार्य शीघ्र प्रारम्भ करने के निमित्त भारत सरकार ने बिहार सरकार और बिहार की चीनी मिलों को कोई सुझाव दिया था ; और

(ग) यदि हाँ, तो इसका क्या परिणाम हुआ ?

शास्त्र तथा हृषि मंत्री (श्री श्र० प्र० जैन) : (क) और (ख) : पूछी हुई जानकारी का एक विवरण सभा की टेबिल पर रख दिया गया है । [वैसिये परिचित ३, अनुबन्ध संख्या १२२]

(ग) प्रश्न उत्पन्न नहीं होता ।

Inspection of Station Accounts

*917. **Shri Nambiar:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the inspection of Station Accounts on the Central Railway is in arrears;

(b) if so the steps taken to clear the same; and

(c) the present strength of Travelling Inspectors of Accounts on this Zone and the strength to which it will be augmented during the current year ?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes Sir.

(b) In view of shortage of qualified hands special *ad hoc* measures have been taken to increase the strength of Inspectors of Station Accounts.

(c) The strength of Inspectors of Accounts which was 61 on 1st April 1956 has since been increased to 80. No further increase in the number of posts of Inspectors is contemplated during the current year.

Purchase of Dredgers

*918. **Shri Matthen:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the proposal for the purchase of two Dredgers was cut out from the scheme submitted by the Port Trust of Calcutta; and

(b) if so, the reasons for cutting out this proposal when the problems of the depth of waters of the Hooghly river is a vital one?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No. Sir.

(b) Does not arise.

Agricultural Programme

*919. **Thankur Jugal Kishore Sinha:** Will the Minister of Food and Agriculture be pleased to state details of the proposals so far received from Bihar to accelerate the achievement of higher targets in the agricultural programme?

The Minister of Food and Agriculture (Shri A. P. Jain): The Bihar Govt. gave a tentative idea of their proposals for raising the targets of agricultural production at the Mussoorie Conference and furnished more detailed proposals in connection with the discussions subsequently held by the Planning Commission with the individual States. Following these discussions the State Govt. have furnished a statement giving schemewise break-up of the revised target of agricultural production proposed by them a copy of which is placed on the Table of the House. [See Appendix III, annexure No. 123.] The revised target of agricultural production is put at 19.65 lakh tons inclusive of 15 lakh tons of foodgrains as against the target of 17 lakh tons and 12 lakh tons respectively envisaged earlier in the State Plan. In addition the State Govt. have submitted proposals for further expansion of the minor irrigation programme involving an additional expenditure of Rs. 2.8 crores and expected to benefit an area of 7.9 lakh acres and to yield an additional production of 2.53 lakh tons. They have also asked for an allocation of Rs. 46 lakhs under the plan for completing the tube-well programme continued from the First Plan. These proposals are under consideration at the moment.

International Rice Commission

*920. **Shri M. Islamuddin:** Will the Minister of Food and Agriculture be pleased to state the main decisions taken at the fifth session of the International Rice Commission held recently in Calcutta?

The Minister of Food and Agriculture (Shri A. P. Jain): A statement containing the main recommendations of the Commission is laid on the Table of Lok Sabha. [See Appendix III, annexure No. 124.]

Forest Research Institute

*921. **Sardar Iqbal Singh:**
[Sardar Akarpuri:]

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 1149 on the 16th August, 1956, and state:

(a) whether the Expert Committee headed by Prof. H. G. Champion, to assess the value of the research done in the Forest Research Institute, Dehra Dun has submitted its report; and

(b) if so, the details of this report?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes Sir.

(b) A statement showing the summary of recommendations is placed on the Table of Lok Sabha. [See Appendix III, annexure No. 125.]

Agricultural Production Targets

*922. **Shri Bhagwat Jha Anad:**
[Shri D. C. Sharma:
Shri Wodeyar:
Shri Bibhutti Mishra:
Pandi C. N. Malviya:]

Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 1783 on the 5th September, 1956, and state:

(a) what has been the response from the State Governments regarding the raising of targets of agricultural production;

(b) how many States have agreed to this proposal; and

(c) whether they have requested for additional allotment for achieving the same?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). The Planning Commission along with the Ministries of Agriculture and Community Development, held discussion with representatives of 19 States Governments during September and October this year and took into account the proposals from other States before working out the revised targets of agricultural production which were indicated in the press note published

on the 5th November, 1956. A copy of the press note is available in the Library. The targets were arrived at after full discussion. These targets are broken up in detail by States and it is expected that all State Governments will do their best to achieve their targets.

(c) A number of States envisaged additional allotments but it was agreed that to the maximum extent possible internal adjustments should be made and additional schemes and allotments should be considered during the next year or two and in the light of the progress made in the actual implementation of the programmes.

Waiting Rooms at Pathankot Station

Shri Dabhi :

Shri Hem Raj :

*923. { Shri Raghunath Singh :
Dr. J. N. Parekh :

Will the Minister of Railways be pleased to state :

(a) whether it is a fact that there are only very small First Class Waiting Rooms one for male passengers and other for female passengers at Pathankot ;

(b) whether these waiting rooms are too small for the very large number of First Class passengers who have to wait there either for catching trains or for catching buses running between Pathankot and Srinagar ; and

(c) if so, what immediate steps Government propose to take in the matter ?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan) : (a) There is one 1st and 2nd Class combined waiting room for gents and one 1st Class waiting room for ladies each 18' x 18' with a bath room and latrine with flush system at Pathankot. Besides these there are 6 retiring rooms at the Station.

(b) The waiting rooms get crowded at train times during the tourist seasons.

(c) It is proposed that during the next season one out of six retiring rooms will be converted into a waiting room. There are also proposals to provide 2 more 1st Class waiting rooms, one for gents and one for ladies, subject to the approval of the Passenger Amenities Committee.

Scindia Steam Navigation Company Ltd.

*924. Shri D. C. Shar : Will the Minister of Transport be pleased to

refer to the reply given to Starred question No. 613 on the 2nd of August, 1956 and state :

(a) whether repayment of share money to the Scindia Steam Navigation Company Ltd., has so far been made ; and

(b) if so, the amount of money paid ?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) Not yet.

(b) Does not arise.

Ginger

*925. Shri A. K. Gopalan : Will the Minister of Food and Agriculture be pleased to state :

(a) the acreage of land under ginger cultivation destroyed in the Kerala State during this year ; and

(b) whether any loans were given to the peasants ?

The Minister of Food and Agriculture (Shri A. P. Jain) : (a) Nil.

(b) No.

Railways Stores

*926. Shri Nambari : Will the Minister of Railways be pleased to state :

(a) whether it is a fact that the Criminal Investigation Department of the Southern Railway have unearthed illegal possession and disposal of railway stores connected with Ernakulam-Quilon rail scheme ;

(b) if so, details of this detection ; and

(c) action taken by Government in this regard ?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan) : (a) The Railway Protection Force of the Southern Railway with the help of the local police discovered on raiding, two cases of illegal possession of Railway stores at Alwaye on 6-10-56. It is not yet known whether the seized materials belong to stores connected with the Ernakulam-Quilon Railway construction.

(b) 44 feet of dynamo belting was seized at the "Hasan and Flour Mills" and 76 feet of belting at the "Lakshmi Rice, Flour and Oil Mills".

(c) The matter is under investigation.

Overbridges on Northern Railway

669. Shri Ram Krishan : Will the Minister of Railways be pleased to state the number and names of overbridges constructed or to be constructed at the level crossings on Main line of Northern Railway between Saharanpur and Amritsar during current year and during the period of Second Five Year Plan ?

The Deputy Minister of Railways and Transport (Shri Alagesan) : No overbridge in replacement of level crossings on the main line of Northern Railway between Saharanpur and Amritsar has been constructed during the current year.

The following level crossings have been recommended by the State Government for replacement by overbridges during the Second Five Year Plan :

1. At mile 245/24-246 near Railway Station Chehrupur.
2. At mile 218/21 in Ludhiana Yard.
3. At mile 274/20 near Railway Station Dhillian.
4. At mile 153/7-8 near Railway Station Ambala City.
5. At mile 148/7 near Railway Station Ambala Cantt.
6. At Rajpura (West End).
7. At Rajpura (East End).

Item (1) at mile 245/24-256 near Railway Station Chehrupur has been included in the Works Programme for 1956-57.

Octroi Duty on Goods

670. Shri Ram Krishan : Will the Minister of Railways be pleased to state the name of Railway Stations on metre gauge section of Northern Railway, where a person is required to first pay the octroi duty before taking delivery of goods received through Railway Receipt ?

The Deputy Minister of Railways and Transport (Shri Alagesan) : The names of such stations on the Metre Gauge section of the Northern Railway are given below :—

1. Bikaner.
2. Sri Dungargarh.
3. Rajaldeesar.
4. Churu.
5. Sadulpur Junction.
6. Tehsil Bhadra.
7. Hanumangarh Fort.
8. Sri Ganganagar.

9. Sangaria.
10. Sri Karanpur.
11. Suratgarh.
12. Sri Kalyatji.
13. Sardarshehar.
14. Barmer.
15. Balotra Jn.
16. Marwar Bhinmal.
17. Marwar Pali.
18. Merta City.
19. Didwana.
20. Nagaur.
21. Pokran.
22. Phalodi.
23. Sujan Garh.
24. Nokha.

Railway Records

671. Shri Ram Krishan : Will the Minister of Railways be pleased to state :

(a) whether it is a fact that Railway authorities give permission to Municipal Committees to have access to Railway record on payment of a fee of rupees ten per annum ;

(b) if so, the number of applications received since 1st July 1955 in this regard from Municipal Committees in Bikaner Division of Northern Railway ; and

(c) whether all the Committees have been allowed to have access to Railway record ?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) Yes

- (b) Six.
- (c) Yes.

Jodhpur Mail

672. Shri Ram Krishan : Will the Minister of Railways be pleased to state :

(a) whether any representation has been received from the public of Mahendragarh Town in PEPSU for stoppage of Jodhpur mail trains (between Delhi and Jodhpur route on metre gauge section of Northern Railway) at the Station of Mahendragarh ; and

- (b) if so, with what result ?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) Yes.

(b) There is no justification for providing halts of 419/20 Jodhpur Mail trains at Mahendragarh Station.

Welfare of Tribal People

673. Shri Bheekha Bhai : Will the Minister of Planning be pleased to state :

(a) whether Government will constitute a separate panel for advising the Planning Commission on matters connected with welfare measures of tribal people, their culture, their languages, mode of life, their methods of cultivation, and their economic development ; and

(b) whether Government propose to include in the panel some non-official members with experience and knowledge of tribal psychology ?

The Deputy Minister of Planning (Shri S. N. Mishra) : (a) and (b). There is already one Central Advisory Board for Tribal Welfare in the Ministry of Home Affairs. A separate panel to advise the Planning Commission is not considered necessary.

Pisciculture

674. Shri V. P. Nayar : Will the Minister of Food and Agriculture be pleased to state :

(a) whether any research has been undertaken in employing Sulpha drugs like Sulpha Guanidine to reduce the mortality of Fish Fry and Fingerlings in piscicultural operations ; and

(b) whether any work has been done in providing egg-laying nests properly treated with chemicals like Formalin to reduce fish mortality ?

The Minister of Food and Agriculture (Shri A. P. Jain) : (a) and (b). No research on the lines suggested has been undertaken.

Cashew Factories

675. Shri V. P. Nayar : Will the Minister of Health be pleased to state :

(a) whether any research has so far been undertaken to prevent permanent stains and bruises caused in the hands of women workers engaged in work in Cashew Factories ; and

(b) whether it is a fact that almost the entire number of workers engaged in decortinating the raw Cashew nut get the above mentioned affliction ?

The Minister of Health (Rajkumari Amrit Kaur) : (a) No research has so far been carried out by the Government of India to prevent stains and bruises in the hands of women workers engaged in work in Cashew Factories.

(b) So far as the Central Government is aware certain operations connected with the processing of cashew nuts are associated with the risk of occupational dermatitis due to the caustic nature of cashew nut oil. The State Governments concerned have therefore been requested to declare these operations as "dangerous operations" and to frame special rules under Section 87 of the Factories Act to ensure the safety, health and welfare of workers in the industry.

Railway Coupes

676. Thakur Jugal Kishore Sinha : Will the Minister of Railways be pleased to state the categories of high officials who are entitled to exclusive use of coupes and the reference to the rules according to which they are so entitled ?

The Deputy Minister of Railways and Transport (Shri Alagesan) : The facility under reference is authorised under supplementary Rules 166-171 of the Fundamental and Supplementary Rules.

Regarding categories of High Officials who are entitled to this facility, the information is being collected and will be laid on the Table of Lok Sabha.

Indication Boards on Train

677. Thakur Jugal Kishore Sinha : Will the Minister of Railways be pleased to state :

(a) the reasons for delay in providing and indication board on the bogie for Motihari on Train No. 333 in spite of repeated complaints ; and

(b) whether action has since been taken to provide an indication board on this train ?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) and (b). The reference presumably is to Train No. 343, as Nos. 333 and 343 run as a combined train from Paleza Ghat upto Muzaffarpur and the number of the combined train is 343.

The combined train was introduced from 1-10-1956 and indication boards have been provided from 13-11-1956.

The delay in providing indication boards is under investigation.

However, till the provision of indication boards on 13-11-56, indications in chalk-mark were made on the coaches concerned and special staff and the Station Masters assisted passengers and directed them to the appropriate coaches.

Railway Goods Traffic

678. Shri Feroze Gandhi : Will the Minister of Railways be pleased to refer to the answer given to Unstarred Question No. 153 on the 20th November, 1956 and state the reasons for the abnormal fall in the average lead of goods traffic on B. G. in the year 1955-56 as compared to 1954-55?

The Deputy Minister of Railways and Transport (Shri Alagesan): There has been no fall in the average lead of a ton of goods on Broad Gauge in the year 1955-56 as compared to 1954-55, the figures for the two years being 247 and 245 miles respectively.

Goods Traffic

679. Shri Feroze Gandhi : Will the Minister of Railways be pleased to state the break-up of the volume of goods traffic carried in originating tons in the year 1955-56 under the following heads:

- (i) Revenue earning traffic:— Products of Agriculture, Products of Animals, Products of Mines, Products of Forests Manufactures — Miscellaneous (including Military traffic) and
- (ii) Non-revenue traffic:— Railway coal and materials?

The Deputy Minister of Railways and Transport (Shri Alagesan): (i) and (ii). A statement is laid on the Table of the House. [See Appendix III, annexure No 126.]

Railway Overbridges in Mysore

680. Shri Keshavaiengar : Will the Minister of Transport be pleased to state:

(a) the proposals, if any, made by the State of Mysore for grant of loans towards the cost of construction of over or under-bridges in place of existing road-rail level-crossings during the First Plan period; and

(b) the proposals approved and the quantum of loans sanctioned and paid by the Centre?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). A statement is laid on the Table of the House [See Appendix III, annexure No. 127.]

Second Five Year Plan

681. Shri Krishnacharya Joshi : Will the Minister of Planning be pleased to state:

(a) whether it is a fact there is a great demand of copies of Second Five Year Plan in foreign countries; and

(b) if so, the total number of copies supplied?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

(b) The total number of copies supplied so far is 5,074.

Integral Coach Factory

682. { Shri Bhagwat Jha Azad : Dr. Ram Subhag Singh :

Will the Minister of Railways be pleased to state:

(a) whether the production programme for Integral Coach Factory has been revised; and

(b) if so, what is the revised target?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) 1st year of production	40
2nd year of production	120
3rd year of production	240
4th year of production & thereafter	350

Jaundice Epidemic

683. Shri Dabhi: Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 192 on the 21st July, 1956 and state:

(a) whether Government have now received the report of the enquiry sponsored by the Indian Council of Medical Research into the jaundice epidemic; and

(b) if so when a copy thereof will be laid on the Table of the Sabha?

The Minister of Health (Rajkumari Amrit Kaur): (a) The report has not yet been received by the Government.

(b) The report is under preparation and will be laid on the Table of Lek. Sabha as soon as it is received.

T. B. Hospitals

684. { **Shri D. C. Sharma:**
Shri Ram Krishan:

Will the Minister of Health be pleased to state:

(a) the number of T. B. Hospitals in India, State-wise;

(b) the number of patients in each hospitals; and

(c) the steps, if any, taken to increase the number of such hospitals in India?

The Minister of Health (Rajkumari Amrit Kaur): (a) to (c). A statement giving the required information is laid on the Table of the House [See Appendix III, annexure No. 128.]

Additional Train between Kazipet and Balharshah

685. Shri K. S. Rao: Will the Minister of Railways be pleased to state:

(a) whether any representation has been received for running of an additional passenger train between Kazipet and Balharshah;

(b) if so, whether it has been considered; and

(c) the nature of the decision arrived at?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) Yes.

(c) It is not feasible to introduce an additional train between Kazipet and Balharshah, due to non-availability of line capacity, coaches and locomotives.

Boharum and Falaknuma Suburban Trains

686. Shri K. S. Rao: Will the Minister of Railways be pleased to state:

(a) the steps proposed to be taken to augment the suburban trains between Belarum and Falaknuma on the Central Railway; and

(b) whether Government are aware of the fact that the passengers experience considerable hardship due to irregular running of the suburban trains?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) With effect from 1-10-1956 an additional train each way has been introduced between Secunderabad and Bolarum. It is also

proposed when additional coaches and locomotives becomes available to introduce one more train each way between Secunderabad and Bolarum and Falaknuma.

(b) The punctuality performance of suburban trains on the metric gauge sections of the Secunderabad Division has not been satisfactory during August to October, 1956, mainly due to cautious driving on account of breaches and accidents and excessive alarm chain pulling. Special drives have been instituted with the assistance of the Police to put down the evil of alarm chain pulling. All avoidable detentions are also promptly taken up.

Bhakra-Nangal Project

687. Shri D. C. Sharma: Will the Minister of Irrigation and Power be pleased to state:

(a) the mileage of canal construction to be undertaken by Bhakra-Nangal Project;

(b) the estimated cost of its construction; and

(c) how will the expenditure be shared among the States?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) 4,893 miles.

(b) Rs. 56.73 crores.

(c) The expenditure on works pertaining exclusively to any particular state is to be borne wholly by the State concerned. Expenditure on common works is to be shared on the basis of (i) discharge; and (ii) length of Channels for each State.

Bhakra-Nangal Power Supply

688. Shri D. C. Sharma: Will the Minister of Irrigation and Power be pleased to state:

(a) the estimated quantity of power to be supplied by the power houses at Bhakra and Nangal during 1956; and

(b) how it has been distributed among the various States?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No power House has yet been erected at Bhakra Dam. At Nangal two Power Houses viz., Ganguwal and Kotla have been commissioned. The estimated quantity of power to be supplied by these Power Houses during 1956 is 25,91,85,000 units

(b) At present Delhi is being supplied with 21% of the power generated, and the balance is being utilised by the Punjab.

The Rajasthan State is not yet in a position to utilise its share pending completion of the transmission lines and other connected works.

Delhi Development Authority

689. { Shri D.C. Sharma:
Sardar Iqbal Singh:
Sardar Akarpuri:

Will the Minister of Health be pleased to state the number of demolition notices issued by the Delhi Development Authority after the 15th of August 1956 so far?

The Minister of Health (Rajkumari Amrit Kaur) : 263 demolition notices were issued by the Delhi Development Provisional Authority during the period beginning from the 16th August 1956 till the 30th November, 1956. These notices have been served on those persons who have deliberately broken the law.

Hydro-electric Survey of Punjab

690. Shri D. C. Sharma : Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 909 on the 9th August, 1956, and state :

(a) whether the Central Water and Power Commission has completed the survey of hydro-electric resources in Punjab; and

(b) if so, the names of the Districts which the Commission has surveyed?

The Deputy Minister of Irrigation and Power (Shri Hathl) : (a) The reply is in the negative.

(b) The question does not arise.

Coal Requirements for Railways

691. Shri D. C. Sharma : Will the Minister of Railways be pleased to state :

(a) the Railways' total requirements of coal during the Second Five Year Plan period; and

(b) the manner in which they are to be met?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) The total estimated requirements of coal for Railways during the Second Five Year Plan period are as follows:—

Year	Requirements.
1956-57	13.35 million tons.
1957-58	13.85 " "
1958-59	14.35 " "
1959-60	15.15 " "
1960-61	15.85 " "

(b) These requirements are expected to be met by increased production of high grade non-coking coals in the Raniganj and Karanpura Areas and the Outlying coal fields.

Bihar के बीजों का संभरण

692. श्री विनोद मिश्र : क्या स्नाय और कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार सरकार ने अपने राज्य के बाढ़ग्रस्त क्षेत्रों को रबी की फसल के लिये केन्द्रीय सरकार से किन-किन बीजों की मांग की है; और

(ख) केन्द्रीय सरकार ने उन्हें किन-किन बीजों का और किन-किन मात्राओं में संभरण करने का वचन दिया है?

स्नाय तथा कृषि मंत्री (श्री अ० प्र० जन) : (क) सन् १९५६ की अवधि में बिहार सरकार से ऐसी कोई प्रार्थना प्राप्त नहीं हुई है।

(ख) प्रश्न उत्पन्न नहीं होता।

National Water Supply and Sanitation Scheme

693. Shri Bheekha Bhai : Will the Minister of Health be pleased to state:

(a) the allocation made to each State for the supply of drinking water during the year 1954-55 under National Water Supply and Sanitation Scheme; and

(b) the allocation made both for rural and urban water supply separately?

The Minister of Health (Rajkumari Amritkaur) : (a) and (b). A statement giving the requisite information is laid on the Table of the House. [See Appendix III, annexure No. 129.]

Guinea Worm Disease

694. Shri Bheekha Bhai : Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 1860 on the 13th September 1956 and state :

(a) the amount provided in the Second Five Year Plan for fighting guinea worm disease, and

(b) the ways in which the Central Government is helping in the research in this field in Madhya Pradesh, Assam, Bihar, Bhopal, Uttar Pradesh, West Bengal, Hyderabad and Coorg etc?

The Minister of Health (Rajkumari Amrit Kaur) : (a) A provision of Rs. 3.41 lakhs has been made specifically for the survey and eradication of guinea worm disease in the Second Five Year Plan of the Rajasthan State. One of the accepted methods for its eradication is the provision of a protected water supply for which Rs. 54 crores have been provided in the Second Five Year Plan by the States and Rs. 40 crores by the Centre.

(b) Results of research carried out by the Indian Council of Medical Research on the nature and control of guinea worm disease in Rajasthan are available to and can be made use of by other States. It is not necessary to carry on the research on this disease in each State.

दिल्ली में कटरों का पुनरोद्धार

६६५. श्री नवल प्रभाकर: क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी कि दिल्ली में अब तक कितने कटरों का पुनरोद्धार किया गया है?

स्वास्थ्य मंत्री (राजकुमारी अमृत कौर): अब तक दिल्ली के गन्दे क्षेत्रों में से १८३ कटरों में बुनियादी जलरियातों की व्यवस्था का कार्य पूरा हो चुका है।

Hybrid Maize

६६६. श्री R. P. Garg: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 1959 on the 10th September 1956 and state the quantity of the hybrid maize distributed to P.E.P.S.U. farmers during the year 1955-56?

The Minister of Food and Agriculture (Shri A. P. Jain): The Government of India did not supply hybrid maize seeds to P.E.P.S.U. during 1955-56. Certain varieties of hybrid maize seeds were procured by the Government of India through the T.C.M. during June-July, 1956 for distribution to the various States. Out of these 19,400 lbs. of seed was supplied to P.E.P.S.U. Government for distribution to the farmers.

South Eastern Railway

६७९. श्री S. C. Samanta: Will the Minister of Railways be pleased to state whether there is any proposal to rename South Eastern Railway as Steel Plant Railway?

The Deputy Minister of Railways and Transport (Shri Alagesan): No.

Out Agency in Kushalgarh Sub-division

६९८. श्री Bheekha Bhai: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Kushalgarh Sub-division has been denied out agency facilities from Udaigarh despite repeated requests; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). No request has been received so far by the Western Railway for opening an out-agency in the Kushalgarh sub-division. The Railway is, however, now being advised to examine the question of opening such an out-agency.

Forest Research Institute Dehra Dun

६९९. श्री Shivananjappa: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Forest Research Institute at Dehra Dun has decided to run a project in the institute for regular semi-commercial trial of *Kattha* manufacture and for training personnel from various States;

(b) if so, when this project will be started; and

(c) the special features of the project?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes Sir.

(b) The project was started on 1-11-1956.

(c) Special features of the project are as follows:—

1. It is a pilot project. It does not require any heavy capital lay-out or any imported equipment.

2. With the Forest Research Institute technique of *Kattha* manufacture it is now possible to make high quality *Kattha* by cottage scale working with the same yield as normally obtained by large scale factory method. The valuable *Kattha* from the

waste liquors can be recovered which could not be done by the indigenous industry. The total solids recovered by the Institute method are also more than those obtained from the indigenous method.

3. The quality of *kattha* made by the Forest Research Institute method is far superior than ever produced normally both by the indigenous and factory methods.

4. By the Forest Research Institute method, it is possible to run the *kattha* industry not only for about 2 months in the year and in the forest areas alone but throughout the year and in any place wherever the khair wood can be made available economically.

5. While it takes about a couple of months for *kattha* to be ready for sale by the indigenous method, the Forest Research Institute method has made it possible to finish the entire processing within less than a week.

All-Kerala Municipal Conference

700. **Shri A. K. Gopalan**: Will the Minister of Health be pleased to state:

(a) whether Government are aware of the deliberations of and resolutions passed at the All Kerala Municipal Conference held at Quilon on the 20th and 21st October, 1956;

(b) if so, the specific features of the same; and

(c) the action taken by Government on them?

The Minister of Health (Rajkumari Amrit Kaur): (a) to (c). Yes. Government are aware that an All Kerala Municipal Conference was held but they have not received a copy of the resolutions passed in the Conference.

Kakinada-Kotipalli Line

701. **Shri Mohana Rao**: Will the Minister of Railways be pleased to state:

(a) whether there is a proposal of reopening the Kakinada-Kutipalli Branch Railway line; and

(b) if so, what steps have been taken?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). It has not been found possible to consider this proposal during the 2nd Five Year Plan Period in view of the curtailment of funds for the construction of new lines.

Reorganisation of Railway Board Office

702. **Shri Ganpati Ram**: Will the Minister of Railways be pleased to state:

(a) Whether it is a fact that reorganisation scheme for Railway Boards' office has been finally approved by Government; and

(b) if so, the details of the scheme and the date from which the scheme will take effect?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The Secretariat Service Scheme and the Stenographers Service Scheme have been finalised and issued. The Clerical Service Scheme is under reference with the Union Public Service Commission and the Ministry of Home Affairs.

(b) The reorganisation schemes will have retrospective effect from 1-12-54. These schemes have been drawn up more or less on the lines of the corresponding Central Secretariat Service Schemes.

An outline of the two schemes which have been finalised, is given in the note which is laid on the Table of the House. [See Appendix III, annexure No. 130.]

Central Health Scheme

703. **Shri D. C. Sharma**: Will the Minister of Health be pleased to state:

(a) whether it is a fact that no separate beds are reserved, in the local hospitals, for the Central Government employees drawing less than Rs. 500 p.m. who are rendered medical aid through the Central Health Scheme;

(b) if so, reasons therefor;

(c) whether it is also a fact that in the event of a Government servant's death in the hospital, no free or even hired ambulance facilities are provided for the transport of the deceased from the hospital; and

(d) if so, why?

The Minister of Health (Rajkumari Amrit Kaur): (a) and (b). 20 beds in the Silver Jubilee T.B. Hospital, Delhi and 10 beds in the T.B. Hospital at Mehrauli have been reserved for Central Government servants for all categories and members of their families for the treatment of tuberculosis. No reservation of beds has been made in any of the general hospitals in Delhi and New Delhi for any category of Government servants included in the

Contributory Health Service Scheme. The scheme is intended mainly to improve the out-patient and domiciliary medical facilities available for Government servants and members of their families. For the in-patient hospital treatment Government servants have to take their chance along with members of the public.

(c) and (d). A funeral van is available on hire from the New Delhi Municipal Committee for the purpose. An ambulance is not meant for carrying dead bodies.

Reclamation of Land in Punjab

704. { Sardar Iqbal Singh :
Sardar Akarpuri :

Will the Minister of Food and Agriculture be pleased to state :

(a) total amount given to the re-organised Punjab State for reclamation of the land during 1956-57 so far; and

(b) total target in number of acres fixed for this purpose and number of acres reclaimed so far?

The Minister of Food and Agriculture (Shri A. P. Jain) : (a) Rs. 18.59 lakhs.

(b)	Target (Acres).	Achievement (Acres).
	48,000	Not reported by the State Government so far.

Railway Catering Contracts

705. Shri R. N. Singh : Will the Minister of Railways be pleased to state :

(a) whether termination notices of the catering and vending contracts were served upon the Large-Holding and Petty Vending and Catering contractors at Katihar and Ahmedabad railway stations of the North-Eastern and Western Railways respectively;

(b) if so, whether they have vacated;

(c) whether it is a fact that innumerable licences for vending edible food-stuffs are being issued to the employees of the evicted old contractors; and

(d) if so, whether this policy was accepted by the National Railway Users' Consultative Council and the Alagesan Committee appointed to examine all aspects of catering arrangements and service on Indian Railways?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) and (b). Notices for termination

of contracts were served on the contractors at Katihar, but their contracts were not terminated as it has since been decided to allow the existing catering and vending arrangements to continue.

No notices were served on the contractors at Ahmedabad station.

(c) Yes. Vending contracts at certain stations selected for introduction of departmental catering, as also those which have fallen vacant as a result of reduction of holdings of large contractors, have been and are proposed to be directly licensed to the vendors previously working under the contractors.

(d) Yes.

Repairs to Railway Rolling Stock

706. { Sardar Iqbal Singh :
Sardar Akarpuri :

Will the Minister of Railways be pleased to state :

(a) whether it is a fact that there is always a large number of locomotives, carriages and wagons under or awaiting repairs in workshops, running sheds and sick lines, especially on the metre-gauge section of the Northern Railway;

(b) if so the causes thereof; and

(c) the steps which are being taken to remedy this state of affairs?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) No. Stock under and awaiting repairs is normal.

(b) and (c). Do not arise.

Municipalities in Delhi State

707. { Sardar Iqbal Singh :
Sardar Akarpuri :

Will the Minister of Health be pleased to state :

(a) the incomes of different Municipalities of Delhi State in the year 1955-56 and 1956-57;

(b) the amount of aid given by Government during 1955-56 and 1956-57; and

(c) the administrative cost of each Municipality?

The Minister of Health (Rajkumari Amrit Kaur) : (a) to (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 131.]

Railway Vendor Co-operative Societies

708. { Sardar Iqbal Singh :
Sardar Akarpuri :

Will the Minister of Railways be pleased to state :

(a) the names of Vendor Co-operative Societies on Northern Railway;

(b) the names of the societies which had applied for vending contract during the current year so far ; and

(c) when their applications were filed and in which manner the applications have been disposed of ?

The Deputy Minister of Railways and Transport (Shri Alagesan) :

(a) Vending contracts are being run by Vendors' Co-operative Societies on the Northern Railway as per details given below :

(i) At Ghaziabad :

M/s. Vikreta Sahkari Samiti sell sweets, pooris and bread; and

(ii) At Khurja Jn:

Vendors' Co-operative Society, sell sweets, fruits tea, pan, bries, cigarettes and matches.

(b) and (c) . A statement is laid on the Table of the House. [See Appendix III, annexure No. 132.]

Kashmir Mail

709. { Sardar Iqbal Singh :
Sardar Akarpuri :

Will the Minister of Railways be pleased to state :

(a) whether Government have received any representation for attaching through bogies on the Kashmir Mail from Moga to Delhi; and

(b) if so, the steps taken by Government in this regard ?

The Deputy Minister of Railways and Transport (Shri Alagesan) :

(a) No.

(b) Does not arise.

Waiting Halls on Fazilka-Bhatinda Section

710. { Sardar Iqbal Singh:
Sardar Akarpuri

Will the Minister of Railways be pleased to state :

(a) whether there is a proposal for the construction of waiting halls on the Stations, Mandi Roaramali, La-

khawali and Bhagsar, Fazilka and Bhatinda Railway section of the Northern Railway; and

(b) if so, the amount proposed to be spent thereon ?

The Deputy Minister of Railways and Transport (Shri Alagesan) :

(a) and (b). There are no stations named Mandi Roaramali and Bhagsar on the Fazilka-Bhatinda Section (MG) of the Northern Railway. There is, however, a station named Roanwala and a waiting hall has already been constructed there at a cost of Rs. 5,500/- during the current financial year. As regards Lakhewali, there is at present no proposal to construct a waiting hall at this station.

Gudur Railway Station

711. Shri Ramachandra Reddi : Will the Minister of Railways be pleased to state :

(a) whether the Ministry of Communications has requested the Railways to provide accommodation for opening a Sorting Office in the Gudur Railway Station on Southern Railway; and

(b) if so, since when the accommodation has been provided ?

The Deputy Minister of Railways and Transport (Shri Alagesan) :

(a) A request to this effect has been received by the Southern Railway from the Director, Posts and Telegraphs, Andhra Circle.

(b) The work is proposed to be taken up in December, 1956 along with the remodelling of Gudur Railway Station.

Manipuris in Forest Service

712. Shri Rishang Keishing : Will the Minister of Food and Agriculture be pleased to State :

(a) the number of Manipuris so far trained in the Superior Forest Service Course ;

(b) whether suitable gazetted posts are available for them in the State and they have been appointed ;

(c) if not, the reasons therefor; and

(d) how and when their appointment will be made ?

The Minister of Food and Agriculture (Shri A. P. Jain) : (a) One-

(b) The question regarding the creation of a suitable gazetted post for him is under consideration.

(c) Does not arise.

(d) The appointment will be made by the State Government as soon as the post is sanctioned.

Loco-boilers

713. { Sardar Iqbal Singh:
 { Sardar Akarpuri:

Will the Minister of Railways be pleased to state:

(a) whether Government have entered into a contract with some British firms to supply loco-boilers to Indian Railways;

(b) if so, the names of the firms, price at which these boilers will be purchased and how these prices compare with prices in other countries for the similar type of boilers; and

(c) the dates of delivery?

The Deputy Minister of Railways and Transport (Shri Alagesan):
(a) Yes.

(b) An order has been placed with M/s. Vulcan Foundry Ltd. Lancashire U.K. whose quotation was the lowest. The price per boiler is £5059 with clothing and £4789 without clothing.

(c) To commence in January, 1957 and completed by July, 1957.

"Flying Ranee"

714. **Shri Kajrolkar:** Will the Minister of Railways be pleased to state:

(a) whether he has received any representation from the Passengers' Association of Saphala on the Western Railway requesting that the 'Flying

Ranee' running between Surat and Bombay should halt at Saphala;

(b) whether he is aware that the large number of residents of the area are put to great inconvenience through lack of alternative transport to reach Bombay of Thana which is the administrative headquarters town for the area; and

(c) the steps Government propose to take in the matter?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) and (c). The three trains each way scheduled to halt at Saphala station are considered adequate for the traffic dealt with at the station. There is no justification to provide halts of the 'Flying Ranee' at the station.

Trains between Katihar and Amingoaon

715. **Shri Debendra Nath Sarmah:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that most of the trains run late from Katihar to Amingoaon on the Pandu region of the North-Eastern Railway; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). There has been a setback in the punctuality performance of trains running from Manihari ghati Katihar to Amingoaon, mainly due to the late running of connecting steamers and trains. Special steps are being taken to improve the punctuality performance of the trains concerned.

DAILY DIGEST

[Thursday, 6th December, 1956]

ORAL ANSWERS TO QUESTIONS—

S.Q. No.	Subject	Columns
869.	Khandwa-Hingoli Rail Link	1057-58
870.	Medical Education	1058-59
871.	Railway Rolling Stock	1059-61
876.	District Development Machinery	1061-63
878.	Extension of Service of Retired Railway Personnel.	1063-64
880.	F.A.O.	1064-67
881.	Free Travel for State Legislature Members.	1067-68
882.	Sugar Factories	1068-71
885.	Kosi Control Board	1071-72
886.	Overcrowding in Trains	1073-74
887.	Development of milk Industry.	1074-75
888.	Bridges across Damodar and Rupnarain Rivers.	1075-76
890.	Bhakra Control Board	1076-77
892.	Railway Line to Garo Hills.	1077-78
896.	State Partnership in the Co-operative Banks	1078-79
903.	Visit of Railway Employees' Children to Kashmir	1079
904.	Train Service in Bombay	1079-81
906.	Salarjung Sugar Factory	1081
907.	Rise in Foodgrain Prices	1082
915.	Aid from U.S.A.	1082-83

WRITTEN ANSWERS TO QUESTIONS

872.	Contributory Health Service Scheme	1083
873.	Mustard Oil and Seeds	1083-84
874.	All India Mahad Conference	1084
875.	Railway platforms	1084-85
877.	Gosadans	1085
879.	Ernakulam-Kasergode Coastal Canal	1085
883.	Railway Workshop at Golden Rock	1085-86
884.	Wastage of Capital Assets	1086
889.	Basic Training Centres	1086
891.	Control of T.B.	1086-87

S.Q. No.	Subject	Columns
893.	Diversion of Madras-Calcutta Mail via Kakinada	1087
894.	Community Development Schemes	1087
897.	Survey of Punjab Rivers	1087-88
898.	Soil Erosion	1088
899.	Dairy Development Scheme in Bihar	1088
900.	National Filaria Control Programme	1088-89
901.	Chaknaghata Hydro-electric and Flood Moderation Scheme	1089
902.	Food Situation in Orissa	1089-90
905.	N.E.S. Blocks in Manipur during the Second Five Year Plan	1090
908.	Hospitals for Children	1090-91
909.	Ganga Barrage Project	1091
910.	Gir Lions	1091-92
911.	Departmental Catering on Railways	1092
912.	Calcutta Milk Supply Plan	1092-93
913.	Zonal Tourist Advisory Committee	1093
914.	Poultry Farming	1093-94
916.	Sugar Mills in Bihar	1094
917.	Inspection of Station Accounts	1094
918.	Purchase of Dredgers	1095
919.	Agricultural Programme	1095
920.	International Rice Commission	1095-96
921.	Forest Research Institute	1096
922.	Agricultural Production Targets	1096-97
923.	Waiting Rooms at Pathankot Station	1097
924.	Scindia Steam Navigation Company Ltd.	1097-98
925.	Ginger	1098
926.	Railway Stores	1098

WRITTEN ANSWERS TO QUESTIONS
—concl.

U.S.Q. No.	Subject	Columns
669.	Ove-bridges on Northern Railway	1099
670.	Octroi Duty on Goods	1099-1100
671.	Railway Records	1100
672.	Jodhpur Mail	1100
673.	Welfare of Tribal People	1101
674.	Pisciculture	1101
675.	Cashew Factories	1101-02
676.	Railway Coupes	1102
677.	Indication Boards on Train	1102
678.	Railway Goods Traffic	1103
679.	Goods Traffic	1103
680.	Railway overbridges in Mysore	1103
681.	Second Five Year Plan	1104
682.	Integral Coach Factory	1104
683.	Jaundice Epidemic	1104
684.	T. B. Hospitals	1105
685.	Additional Train between Kazipet and Balharsah	1105
686.	Bolarum and Falaknuma Suburban Trains	1105-06
687.	Bakra-Nangal Project	1106
688.	Bakra-Nangal Power Supply	1106-07
689.	Delhi Development Authority	1107
690.	Hydro-electric Survey of Punjab	1107
691.	Coal Requirements for Railways	1107-08
692.	Supply of Seed to Bihar	1108
693.	National Water Supply and Sanitation Scheme	1108

U.S.Q. No.	Subject	Columns
694.	Guinea Worm Disease	1108-1109
695.	Renovation of Katras in Delhi	1109
696.	Hybrid Maize	1109-10
697.	South Eastern Railway	1110
698.	Out-agency in Kushalgarh Sub-division	1110
699.	Forest Research Institute, Dehra Dun	1110-11
700.	All-Kerala Municipal Conference	1111
701.	Kakinada-Kotipalli Line	1111
702.	Reorganisation of Railway Board Office	1112
703.	Central Health Scheme	1112-13
704.	Reclamation of Land in Punjab	1113
705.	Railway Catering Contracts	1113-14
706.	Repairs to Railway Rolling Stock	1114
707.	Municipalities in Delhi State	1114
708.	Railway Vendor Co-operative Societies	1115
709.	Kashmir Mail	1115
710.	Waiting Halls on Fazilka-Bhatinda Section	1115-16
711.	Gudur Railway Station	1116
712.	Manipuris in Forest Service	1116
713.	Loco-boilers	1117
714.	"Flying Ranee".	1117-18
715.	Trains between Katihar and Amingaon	1118

6th December, 1956
(Thursday)

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)



LOK SABHA SECRETARIAT
NEW DELHI

SIX ANNAS (INLAND)

TWO SHILLINGS (OVERSEAS)

CONTENTS

[Part II Debates, Volume X, 5th December to 22nd December, 1956.]

No. 16—Wednesday, 5th December, 1956	Columns
Papers laid on the Table	1919—22
Vacation of seat of a Member	1922—36
Central Sales Tax Bill—	
Motion to consider	1936—60
Clauses 2 to 16 and 1	1960—72
Motion to pass as amended	1972—74
Representation of the People (Fourth Amendment) Bill—	
Motion to consider	✓ 1974—84
Clauses 2, 3 and 1	1982—87
Motion to pass as amended	1987
Finance (No. 2) Bill and Finance (No. 3) Bill—	
Motion to consider	1987—92
Motion re Report of Government Inspector of Railways on Derailment of 319 Down Express	1992—2054
Committee on Private Members' Bills and Resolutions—	
Sixty-fifth Report	2054
Message from Rajya Sabha	2054—56
Daily Digest	2057—58
No. 17—Thursday, 6th December, 1956	
Death of Dr. Ambedkar	2059—68
Daily Digest	2069—70
No. 18—Friday, 7th December, 1956	
Papers laid on the Table	2071—72
Demands for Supplementary Grants	2072
Message from Rajya Sabha	2072
Business Advisory Committee—	
Forty-fourth Report	2072—73
Business of the House	2073—78
Banking Companies (Amendment) Bill—Introduced	2078—79
Finance (No. 2) Bill and Finance (No. 3) Bill—	
Motion to consider	2079—213 2
Committee on Private Members' Bills and Resolutions—	
Sixty-fifth Report	2132—3 5
Beedi and Cigar Labour Bill—Introduced	2135
Ancient and Historical Monuments and Archaeological Sites and Remains (Declaration of National Importance) Amendment Bill—	
Motion to consider as passed by Rajya Sabha	2135—55
Hindu Marriage (Amendment) Bill—	
Motion to consider as passed by Rajya Sabha	2157—58
Clauses 1 and 2	2158
Motion to pass	2158

(i)

	<i>Columns</i>
Women's and Children's Institutions Licensing Bill—	
Motion to consider as reported by Select Committee	2158—83
Clauses 2 to 12 and 1	2183
Motion to pass as amended	2183—88
Motor Transport Labour Bill—	
Motion to consider	2189—96
Daily Digest	2197—98
<i>No. 19—Saturday, 8th December, 1956</i>	
Motion for adjournment—	
Buddha Jayanti Samiti, Sarnath	2199—2202
Business of the House	2203, 2320—2
Standards of Weights and Measures Bill—	
Motion to consider as reported by Joint Committee	2203—64
Clauses 2 to 18 and 1 and Schedules I and II	2264—71
Motion to pass as amended	2271
Road Transport Corporations (Amendment) Bill—	
Motion to consider	2271—94
Clauses 2, 3 and 1	2294—95
Motion to pass	2295
Employees' Provident Funds (Amendment) Bill—	
Motion to consider	2295—2319
Clauses 2 to 6 and 1	2319—20
Motion to pass	2320
Daily Digest	2323—24
<i>No. 20—Monday, 10th December, 1956</i>	
Papers laid on the Table	2325—25
Demands for Supplementary Grants—Railways	2327
President's Assent to Bill	2327
Business Advisory Committee—	
Forty-fifth Report	2328
Representation of the People (Miscellaneous Provisions) Bill—Introduced	2328—29
Indian Medical Council Bill—	
Motion to consider as passed by Rajya Sabha	2329—2419
Clauses 2 to 34, clause 1 and the Schedules	2418—57
Motion to pass as amended	2459—65
Electricity Supply (Amendment) Bill—	
Motion to consider as reported by Select Committee	2466—76
Half-an-hour Discussion <i>re</i> Indian Trade Unions (Amendment) Act, 1947	2476—86
Daily Digest	2487—90
<i>No. 21—Tuesday, 11th December, 1956</i>	
Papers laid on the Table	2491—92
Electricity (Supply) Amendment Bill—	
Motion to consider as reported by Select Committee	2492—2553
Clauses 2 to 29 and 1	2553—73
Motion to pass as amended	2574
Finance (No. 2) Bill and Finance (No. 3) Bill—	
Motion to consider	2574—2630

	<i>Columns</i>
Business of the House	2630-32
Half-an-hour Discussion <i>re</i> Central College of Agriculture	2632-36
Daily Digest	2637-38
 No. 22—Wednesday, 12th December, 1956	
Papers laid on the Table	2639-41
Statement <i>re</i> Flood Situation in the Country	2641-44
Committee on Private Members' Bills and Resolutions—	
Sixty-sixth Report	2644
Petition <i>re</i> Sadhus and Sanyasis (Registration and Licensing) Bill	2645
Business Advisory Committee—	
Forty-fifth Report	2645-46
Business of the House	2647-48
Finance (No. 2) Bill and Finance (No. 3) Bill—	
Motions to consider	2648-2746
Finance (No. 2) Bill—	
Clauses 2 to 4 and 1, Schedules I and II	2747-55
Motion to pass	2756
Finance (No. 3) Bill—	
Clauses 2 to 8 and 1	2756-81
Motion to pass as amended	2781
Half-an-hour Discussion <i>re</i> Cultural Delegation to U.S.S.R and East Europe	2781-96
Daily Digest	2797-98
 No. 23—Thursday, 13th December, 1956	
Papers laid on the Table	2799-2801
Point of Information	2802
Motions <i>re</i> Modification of Life Insurance Corporation Rules	2802-51, 2864-67
Hindu Adoptions and Maintenance Bill—	
Motion to consider as passed by Rajya Sabha	2851-64, 2864-2907, 2908-09, 2909-46
Business of the House	2907-08
Business Advisory Committee—	
Forty-sixth Report	2946
Daily Digest	2947-48
 No. 24—Friday, 14th December, 1956	
Business of the House	2949-50, 3079-80
Messages from Rajya Sabha	2950-51
Press Council Bill—	
Laid on the Table as passed by Rajya Sabha	2951
Petition <i>re</i> Sadhus and Sanyasis (Registration and Licensing) Bill	2951-52
Estimates Committee—	
Thirty-fourth Report	2952
Kerala State Legislature (Delegation of Powers) Bill—Introduced	2952
Territorial Councils Bill—Introduced	2952-53
Union Duties of Excise (Distribution) Amendment Bill—Introduced	2953
Hindu Adoptions and Maintenance Bill—	
Motion to consider as passed by Rajya Sabha	2953-93
Clauses 2 to 30 and 1	2993-3052
Motion to pass	3052

	<i>Columns</i>
Committee on Private Members' Bill and Resolutions—	
Sixty-sixth Report	3052
Resolution <i>re</i> Scholarships for Children of Political Sufferers	3052—79, 3080— 3109, 3109—13
Rules Committee—	
Sixth Report	3109
Resolution <i>re</i> Nationalisation of Tea Industry	3113—20
Daily Digest	3121—22
No. 25—Monday, 17th December, 1956	
Papers laid on the Table	3123—25
President's assent to Bills	3126
Messages from Rajya Sabha	3126—27
Business Advisory Committee—	
Forty-sixth Report	3128—30
Central Excises and Salt (Second Amendment) Bill—Introduced	3131
Demands for Supplementary Grants, 1956—57	3132—3253
Discussion <i>re</i> fixation of pay scales and other service conditions of employees of Life Insurance Corporation	3253—3322
Daily Digest	3323—26
No. 26—Tuesday, 18th December, 1956	
Statement <i>re</i> formation of a Rupee Oil Company in Assam	3327—30
Papers laid on the Table	3330—32
Message from Rajya Sabha	3332—33
Faridabad Development Corporation Bill—	
Laid on the Table as returned by Rajya Sabha with amendment	3333
Committee on Absence of Members—	
Nineteenth Report	3333
Point of information	3334
Demands for Supplementary Grants, 1956—57	3334—64
Business of the House	3364—65
Appropriation (No. 5) Bill—Introduced	3384
Demands for Supplementary Grants (Railways), 1956—57 and Demands for Excess Grants (Railways), 1953—54	3384—3458
Appropriation (Railways) No. 6 Bill—Introduced	3458—59
Appropriation (Railways) No. 7 Bill—Introduced	3459
Representation of the People (Miscellaneous Provisions) Bill—	
Motion to consider	3459—82
Clauses 2 to 5 and 1	3482—90
Motion to pass	3490—92
Motion <i>re</i> Representation of the People (Conduct of Elections and Election Petitions) Rules	3492—3524
Daily Digest	3525—28
No. 27—Wednesday, 19th December, 1956	
Statement <i>re</i> allegations of callousness at Ariyalur Train Accident	3529—33
Papers laid on the Table	3533—34
Messages from Rajya Sabha	3534—35
Committee on Private Members' Bills and Resolutions—	
Sixty-Seventh Report	3535
Estimates Committee	
Thirty-eighth Report	3535

	<i>Columns</i>
Leave of Absence	3535—38
Statement <i>re</i> broadcasting facilities for political parties	3538—42
Appropriation (No. 5) Bill—	
Motions to consider and pass	3543
Appropriation (Railways) No. 6 Bill—	
Motions to consider and pass	3543—44
Appropriation (Railways) No. 7 Bill—	
Motions to consider and pass	3544—45
Kerala State Legislature (Delegation of Powers) Bill—	
Motion to consider	3545—84
Clauses 2, 3 and 1	3584—86
Motion to pass	3586
Union Duties of Excise (Distribution) Amendment Bill—	
Motion to consider	3587—93
Central Excises and Salt (Second Amendment) Bill—	
Motion to consider	3593—3650
Clauses 2 and 1	3650—65
Motion to pass as amended	3665—76
Business Advisory Committee—	
Forty-seventh Report	3697
Discussion <i>re</i> Floor and Ceiling Prices of Indian Cotton	3677—3702
Daily Digest	3703—06
 No. 28— <i>Thursday, 20th December, 1956</i>	
Papers laid on the Table	3707—08
Messages from Rajya Sabha	3708—10
Delhi (Control of Building Operations) Continuance Bill—Laid on the Table as passed by Rajya Sabha	3710
Slum Areas (Improvement and Clearance) Bill—Laid on the Table as passed by Rajya Sabha	3710
Delhi Tenants (Temporary Protection) Bill—Laid on the Table as passed by Rajya Sabha	3710
Committee on Petitions—	
Eleventh Report	3710
Procedure <i>re</i> reply to Questions on behalf of Ministers	3710
Statement <i>re</i> Buddha Jayanti Samiti, Samath	3711—12
Business Advisory Committee—	
Forty-seventh Report	3713—14
Union Duties of Excise (Distribution) Amendment Bill—	
Motion to consider	3714—30
Clauses 2 and 1	3730
Motion to pass	3730
Territorial Councils Bill—	
Motion to consider	3730—71
Clauses 2 to 66, Schedule and clause 1	3771—3828
Motion to pass as amended	3828—34
Banking Companies (Amendment) Bill—	
Motion to consider	3834—60
Motion <i>re</i> Appointment of High Power Commission on Safety in Coal Mines	3860—82
Daily Digest	3883—86

No. 29—Friday, 21st December, 1956

Columns

Motion for Adjournment—	
Relief measures in flood-affected areas of Eastern U.P.	3887—90
Papers laid on the Table	3890—91
Messages from Rajya Sabha, <i>re</i> Ariyalur Train Disaster	3891, 3892—97
Estimates Committee—	
Thirty-fifth to Thirty-seventh and Fortieth Reports	3897
Business of the House	3897—99
Leave of Absence	3899—3903
Banking Companies (Amendment) Bill—	
Motion to consider	3904—54
Clauses 2 to 14, Schedule and Clause 1	3954—4003
Motion to Pass as amended	4003
Committee on Private Members' Bills and Resolutions—	
Sixty-seventh Report	4004
Old and Infirm Persons' Homes Bill—Introduced	4004
Motor Transport Labour Bill—	
Motion to consider	4005—30
Rules Committee—	
Seventh Report	4030
Code of Civil Procedure (Amendment) Bill—	
Motion to consider	4031—66
Daily Digest	4067—70
No. 30—Saturday, 22nd December 1956	
Motions for Adjournment	
Appointment of a Second Pay Commission	4071—78
Closure of cashewnut factories in Kerala	4071—74
Papers laid on the Table	4074—78
Messages from Rajya Sabha	4078—79
President's assent to Bills	4080—85, 4272—75
Estimates Committee—	
Thirty-ninth and Forty-first to Forty-third Reports	4086
Committee on Subordinate Legislation—	
Sixth Report	4086
Calling attention to Matter of Urgent Public Importance—	
Fair Price Shops in Kerala	4087—88
Rules Committee—	
Seventh Report	4088
Personal Explanation by a Member <i>re</i> Paper laid on the Table	4089—91
Business of the House	4092
Faridabad Development Corporation Bill—	
Amendment made by Rajya Sabha agreed to	4092—4113
Delhi (Control of Building Operations) Continuance Bill—	
Motion to consider as passed by Rajya Sabha	4113—33
Clauses 2 and 1	4133
Motion to pass	4133
Slum Areas (Improvement and Clearance) Bill—	
Motion to consider as passed by Rajya Sabha	4134—4213

Clauses 2 to 40, The Schedule and Clause 1	4213—15
Motion to pass	4215
Delhi Tenants (Temporary Protection) Bill—	
Motion to consider as passed by Rajya Sabha	4215—69
Clauses 2 to 5 and 1	4269—70
Motion to pass	4270
Committee on Assurances	
Third Report	4242
Resignation of a Member	4242
Delivery of Books (Public Libraries) Amendment Bill—	
Motion to consider and pass	4270—72
Motion <i>re</i> Report of U.P.S.C.	4273—4308
Daily Digest	4309—14
Resume of the 14th Session	4315—18
Index	1—33

LOK SABHA DEBATES
(Part II—Proceedings other than Questions and Answers)

Dated..... 23.12.2014

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LOK SABHA

Thursday, 6th December, 1956

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12 hrs.

DEATH OF DR. AMBEDKAR

The Prime Minister and Leader of the House (Shri Jawaharlal Nehru): Mr. Speaker, Sir, I have to convey to the House the sad news of the death of Dr. Ambedkar. Only two days ago, I believe, the day before yesterday, he was present in the other House of which he was a Member. The news, therefore, of his death today came as a shock to all of us who had no inkling of such a thing happening so soon.

Dr. Ambedkar, as every Member of this House knows, played a very important part in the making of the Constitution of India, subsequently in the Legislative Part of the Constituent Assembly and later in the Provisional Parliament. After that, he was not a Member of Parliament for some time. Then, he came back to the Rajya Sabha of which he was a sitting Member.

He is often spoken of as one of the architects of our Constitution. There is no doubt that no one took greater care and trouble over Constitution making than Dr. Ambedkar. He will

be remembered also for the great interest he took and the trouble he took over the question of Hindu Law reform. I am happy that he saw that reform in a very large measure carried out, perhaps not in the form of that monumental tome that he had himself drafted, but in separate bits. But, I imagine that the way he will be remembered most will be as a symbol of the revolt against all the oppressive features of Hindu society. He used language sometimes which hurt people. He sometimes said things which were perhaps not wholly justified. But, let us forget that. The main thing was that he rebelled against something against which all ought to rebel and we have, in fact, rebelled in various degrees. This Parliament itself represents in the legislation which it has framed, its repudiation of those customs or legacies from the past which kept down a large section of our people from enjoying their normal rights.

When I think of Dr. Ambedkar, many things come to my mind, because he was a highly controversial figure. He was not a person of soft speech. But, behind all that was this powerful reaction and an act of rebellion against something that repressed our society for so long. Fortunately, that rebellion had the support, not perhaps in the exact way he wanted it, but in a large measure, the principle underlying that rebellion had the support of Parliament, and, I believe, every group and party represented here. Both in our public activities and in our legislative activities, we did our utmost to remove that stigma on Hindu society. One cannot remove it completely by law, because custom is more deep-rooted

[Shri Jawaharlal Nehru]

and, I am afraid, it still continues in many parts of the country even though it may be considered illegal. That is true. But, I have no doubt that it is something that is in its last stages and may take a little time to vanish away. When both law and public opinion become more and more determined to put an end to state of affairs, it cannot last long. Anyhow, Dr. Ambedkar, as I said, became prominent in his own way and a most prominent symbol of that rebellion. I have no doubt that, whether we agree with him or not in many matters, that perseverance, that persistence and that, if I may use the word, sometime virulence of his opposition to all this did keep the people's mind awake and did not allow them to become complacent about matters which could not be forgotten, and helped in rousing up those groups in our country which had suffered for so long in the past. It is, therefore, sad that such a prominent champion of the oppressed and depressed in India and one who took such an important part in our activities, has passed away.

As the House knows, he was a Minister, a member of our Cabinet, for many years, and I had the privilege of co-operating with him in our Governmental work. I had heard of him and, of course, met him previously on various occasions. But, I had not come into any intimate contact with him. It was at the time of the Constituent Assembly that I got to know him a little better. I invited him to join the Government. Some people were surprised that I should do so, because, it was thought that his normal activities were of the opposition type rather than of the governmental type. Nevertheless, I felt at that time that he had played an important and very constructive role in the making of the Constitution and that he could continue to play a constructive role in governmental activities. Indeed, he did. In spite of some minor differences here and there, chiefly, if I may say so, not due to any matters of principle, but rather linguistic matters and language used,

we co-operated in the Government for several years to our mutual advantage, I think. Anyhow, a very leading and prominent personality, who has left his mark in our public affairs and on the Indian scene, has passed away, a personality who was known to nearly all of us here, I suppose, and I feel sure that all of us feel very sad. We know him well. He had been unwell for a long time. Nevertheless, the passing of a person is painful. I am sure that you, Sir, and the House will be pleased to convey our deep condolences and sympathy to his family.

There are various rules laid down in our Rules of Procedure in regard to such occurrences, in regard to adjournment of the House. Normally speaking, those rules apply to Members of the House. Dr. Ambedkar was not a Member of this House. He was a Member of the Rajya Sabha. He was an ex-Member of this House. The rule says that in such cases, a reference may be made in the House, but there may be no adjournment unless he comes in the category of outstanding personalities, in which case, total adjournment may be made. There can be no doubt that he comes under the category of outstanding personalities. According to the strict rule, it says, token adjournment may be made. I submit that, without doing any violence to this rule or to the spirit underlying this rule, the present case deserves for some reasons which I have mentioned and others which I have not mentioned, that the House do adjourn for the day. That is subject to your wishes and the wishes of the House.

Shrimai Renu Chakravarty (Basirhat): Sir, I join the Leader of the House in requesting you to convey to the members of the family of Dr. Ambedkar the condolences of our party and our colleagues.

We, younger Members, never had the privilege of working with him.

We had also our difference. But, today, we all of us cannot forget how he brought to the forefront of our people's conscience the disabilities suffered by a section of our people owing to our oppressive social system. Personally I feel that, although we have passed the Hindu Code Bill in parts, the principles which Dr. Ambedkar had embodied in his original draft were wiser in many aspects. We also pay our tribute to his outstanding intellect which rose against social inequality and narrow prejudices, and he became one of those who were known as the architects of our Constitution, and I am sure the country will remember him embodied in that Constitution. I also join with the leader of the House in requesting you to adjourn this House as a mark of respect to his memory.

Shri Asoka Mehta (Bhandara):
I wish to associate myself with the tribute that has been paid to Dr. Ambedkar.

I was privileged to be associated with him on more than one occasion, and in his remarkable and fascinating career, there were many facets. We who come from Bombay remember him as a teacher, we remember him as an economist, we remember him as a labour leader, we remember him as political leader. Apart from the great work that he did in this House and as a Member of the Government, as far as my part of the country is concerned, he brought a new awakening. It was because of him that large sections of people on our side were given a sense of social significance, they were given a sense of confidence. I believe if he had not been there, perhaps my part of the country would not have been what it is today.

I am sure in paying our respect to his memory and in trying to do honour to him by adjourning today, we only pay the great debt that many of us owe to him for the great services that he has rendered to our society.

श्री डॉ घ० देशपांडे (गुना) : अच्युत महोदय, मैं समझता हूँ कि डॉ. अम्बेडकर के निवान समाजाचार से केवल संसद में ही नहीं बल्कि समूचे राष्ट्र भर में एक दुख की लहर फैल जायगी। डॉ. अम्बेडकर ने भारत का विवान बनाया था और उसको तंदार करने में उन्होंने अधिक परिव्रक्ष और योग्यता का परिचय दिया। इसके अतिरिक्त डॉ. अम्बेडकर हिन्दू समाज के एक महान नेता थे हालांकि डॉ. अम्बेडकर ने हिन्दू समाज पर बड़े प्रहार किये, तीखे और कड़वे प्रहार किये, लेकिन मैं समझता हूँ कि उस का भी एक कारण या और यह था कि डॉ. अम्बेडकर का जन्म जिस जाति में आ था उसके प्रति सर्वर्ण हिन्दुओं ने बहुत पाप किये हैं और उन पापों को देखने के पश्चात डॉ. अम्बेडकर का कभी इतना तीक्ष्ण होना समझ में आ सकता है और यह भी हमारे पापों का कल है ऐसा मैं मानता हूँ।

डॉ. अम्बेडकर की योग्यता और पांडित्य इतना ऊँचा था और इतना महान था कि मैं समझता हूँ कि दूसरे किसी कारण से नहीं तो इसलिए कि उनका व्यक्तिव इतना महान था कि जिस को ले कर उन्होंने अस्पृश्यता के विशुद्ध इतना और संप्राप्त किया, डॉ. अम्बेडकर को मान देना अत्यावश्यक था। डॉ. अम्बेडकर ने अस्पृश्यता निवारण के लिये जो जीवन पर्यन्त प्रयत्न किये वह कभी भूला ये नहीं जा सकते और हालांकि उनके पहले से अस्पृश्यता निवारण का आन्दोलन किसी न किसी; रूप में इस देश में चलता आया है पर अस्पृश्य लोगों को एक मनुष्य के नाते खड़े हो कर लड़ने और लड़ने का काम अगर किसी ने सिखाया तो यह डॉ. अम्बेडकर न सिखाया और उन्होंने हिन्दू समाज के इस पदार्थित वर्ग को उठाया और उनको बताया कि वे भी दूसरों की तरह इसान हैं और इस नाते अस्पृश्य लोगों के प्रति की गई उनकी सेवाओं को देश कभी नहीं भूला सकेगा। आज हमारे बीच से एक महान नेता उठ गया है और मैं समझता हूँ कि उनकी मृत्यु से जो स्थान रिक्त हुआ है उसकी पूर्ति

निकट भविष्य में होती मुश्किल नजर आती है। सदन के नेता ने जो उनकी मृत्यु पर दुःख प्रदर्शित किया है उसमें मैं पूरी तरह उनका साथ देता हूँ।

Shri Frank Anthony (Nominated—Anglo-Indian): I would like to associate the Independent Group with the sentiments that have fallen from the Leader of the House.

It has been my privilege to know Dr. Ambedkar for many years, and I feel that no adequate tribute can be paid to him in the course of a few minutes. His was a versatile mind. He was not only a deep, but a profound scholar, and, as the Leader of the House said, he was a controversial figure. But what I believe was the dominant characteristic of the complex personality was the characteristic of being an indomitable fighter, and it was that indomitable spirit which enabled him to triumph over personal disabilities which perhaps would have crushed persons of less tenacious character.

We may not have agreed with his politics. Perhaps we did not agree sometimes with the way that things were said by him, but having heard from him the bitter personal disabilities with which he was confronted from his earliest life, I would not presume to judge the fact that perhaps in some respects the iron had entered his soul and his bitterness to that extent, if not justified, at least was understandable. There is no doubt that Dr. Ambedkar started from the humblest beginning, but his name will be writ large on the scroll of Indian history, and I believe not only his community, but that the country has reason to be proud of a very great son. I would ask you to convey our condolences to his family.

श्री काजरोलकर (बम्बई नगर-उत्तर—रक्षित—शनुसूचित जातियाँ): अध्यक्ष महोदय, आज का दिन सम्पूर्ण भारत के लिये और विशेष करके हम हरिजनों के लिये बड़ा दुखद और अंबकार का दिन है। डा० बाबा साहब

अम्बेडकर भारत के बड़े महान् नेता थे और उन्होंने देश की कई रूपों में सेवा की है। देश के बैंगनी भर हरिजनों के लिये बड़े और हारिजन सदा उनके ऋणी रहेंगे। उन्होंने जिन्दगी भर हरिजनों को ऊपर उठाने के लिए प्रयत्न किया और आज के दिन हरिजनों की जो अवस्था में सुधार हुआ है और हम कुछ ऊपर उठे हैं, उसका मुख्य श्रेय बाबा साहब को ही है। बाबा साहब का जन्म एक गरीब प्रछृत घराने में हुआ था और उनको अपने जीवन में अनेक कठिनाइयों का सामना करना पड़ा लेकिन उन्होंने हिम्मत नहीं हारी और उन्होंने सकलतापूर्वक सारी कठिनाइयों का सामना किया और उन पर विजय पाई। उन्होंने जीवन भर इस अस्पृश्यता के कलंक को हिन्दू जाति के माये पर से हटाने का प्रयत्न किया और अस्पृश्यता निवारण के लिये धोर संग्राम किया। आखिर उन्होंने यह निश्चय किया कि मेरा जन्म तो उस हिन्दू धर्म में हुआ लेकिन मैं ऐसे हिन्दू धर्म को जो कि अस्पृश्यता को भानता है, अपना धर्म नहीं मानूंगा और हमने देखा कि उन्होंने अपनी यह प्रतिज्ञा पूरी भी की। भगवान से मेरी प्रार्थना है कि उनकी आत्मा को शान्ति मिले और मैं समृद्धता हूँ कि उनकी आत्मा को सँची और वास्तविक शांति तभी मिलेगी जब कि यह अस्पृश्यता का कलंक हिन्दू जाति से मिट जाएगा।

Shri Gadgil (Poona Central): Normally after the Leader of the House and my party has spoken, there is no justification for me to speak, but I plead this justification that I had the privilege of Dr. Ambedkar's friendship for over 35 years. He was ten times dearer to us Mahashtrians than what he was to India as a whole. It was he who created a sense of self-respect and importance in the most down-trodden community in our area. Undoubtedly he was very bitter in his tongue, but his heart was sweet. His faults we all know, but his virtues outweighed them.

What he did in the matter of framing our Constitution is sufficiently well known. But, essentially, he was a rebel against the injustice in the *status quo*, whether the sphere was social or economic.

Lastly, he was thinking on much more progressive lines. Very recently, I had some discussion with him, and he said, 'No more privileges to the Scheduled Castes. Now, they must come into their own and fight against the injustice that is still there, along with the rest of the members of the whole Indian community.' Such a man has passed away; but, everything in this world must pass away.

Let us, therefore, remember what good he did, and deserve by what he did and progressively achieved—the objects for which he stood.

I associate myself with the sentiments expressed by other Members of this House.

Mr. Speaker: I fully associate myself with all the sentiments expressed on the floor of the House by the Leader of the House and the leaders of various groups, and I am sure the House will equally associate itself with those sentiments.

Dr. Ambedkar was a great and dynamic personality. He rose from humble beginnings and became a leader of the Scheduled Castes. He was a great scholar and writer, and, more than all, he was a powerful speaker.

He piloted our Constitution. In the field of social reform, he initiated many wholesome measures. In his death, India has lost one of her great sons. I shall convey the sentiments of this House and the condolences to the members of the bereaved family.

As a mark of respect, I am sure the House would like to adjourn today. In sorrow, we shall stand for a minute in silence.

The Members then stood in silence for a minute.

Mr. Speaker: The House will now stand adjourned as a mark of respect to him, and meet again at 11 A.M. tomorrow.

12-23 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, the 7th December, 1956.

[*Thursday, 6th December, 1956.*]

COLUMNS

OBITUARY REFERENCE 2059-70

The Prime Minister (Shri Jawaharlal Nehru), Shrimati Renu Chakravarthy, Shri Asoka Mehta, Shri V. G. Deshpande, Shri Frank Anthony, Shri Kajrolkar, Shri Gadgil and Mr. Speaker made references to the passing away of Dr. B. R. Ambedkar. Thereafter, Lok Sabha stood in silence

for a minute as a mark of respect and adjourned for the day.

COLUMNS

AGENDA FOR FRIDAY,
7th DECEMBER, 1956—

Further consideration of Finance (No. 2) and Finance (No. 3) Bills and Private Members' Bills.